

**IN THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH AT PUNE**

EXECUTION APPLICATION NO. 05 OF 2025 (WZ)

IN

ORIGINAL APPLICATION NO. 33 OF 2025 (WZ)

Pathan Fuzailkhan Asifkhan ... Applicant

Versus

Gujarat Pollution Control Board & Ors. ... Respondents

AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 – GPCB

I, Shri Kishor. N. Vaghamashi, adult, serving as Regional Officer with the Gujarat Pollution Control Board (GPCB), having office at Bharuch, do hereby solemnly affirm and state as under:

1. I am serving as the Regional Officer with Respondent No.1 – Gujarat Pollution Control Board (GPCB) and competent as well as authorized to file this affidavit. I am fully conversant with the facts and circumstances of this case.
2. The present affidavit is being filed in compliance with the Order dated 29.08.2025 as also the subsequent Orders passed in Execution Application No. 05 of 2025, whereby Respondent No.1 was granted time to file reply affidavit and ensure progress in execution of the order dated 17.04.2025 passed in OA No. 33 of 2025. However, despite sincere efforts, there has been a delay in filing the present affidavit, which infact has occasioned on account of inadvertence. Yet, such delay has also led to place the progress that has taken place in compliance of the Order passed by this Hon'ble Tribunal and therefore, the same may kindly be pardoned and condoned in the interest of justice.



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3. Respondent No.1 submits that the order dated 17.04.2025 has been executed in its true spirit and intent. The process of removal, handling, transportation and final disposal of the hazardous waste stored at the premises of Respondent No.2 is concluded. In compliance with direction No. 6 and 7 of the order dated 17.04.2025, Respondent No.1 initiated and awarded the work orders for scientifically removing, transporting and disposing the hazardous waste lying at Plot Nos. 201-204, GIDC Palej, District Bharuch. The same was awarded to M/s BEIL Infrastructure Limited, Ta. Ankleshwar, Dist. Bharuch vide Order dated 09/09/2025 having incineration facility, to M/s Anas Green Environment Pvt. Ltd. Shed no. A2/1231, GIDC - Sarigam, Ta. Umbergaon, Dist. Valsad as well as to M/s Banas Waste Management LLP, 201, 2nd floor, ISCON Atria-2, Gotri Road, Vadodara having pre-processing facility. The details thereof are annexed hereto and marked as "ANNEXURE - R1 & R2". Further, in accordance with the Work Order dated 09.09.2025 issued to the Schedule-I Environment Auditor, TIFAC-CORE, Surat, the supervision of scientifically lifting, transportation, sampling, documentation and reporting of the hazardous waste removal exercise at Plots No. 201-204, GIDC Palej was carried out under their continuous monitoring and certified reporting. Monthly reports are annexed hereto and marked as "ANNEXURE - R3(Collectively).

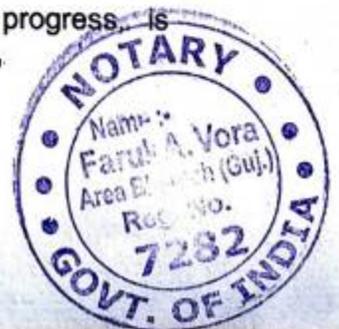
4. It is submitted that as on 21.02.2026, the total quantity of waste removed and transported for authorized disposal is as follows:

Waste sent for pre-processing: 3060.065 MT Removed

Waste sent for incineration: 223.88 MT Removed

Total Lifted: 3283.945 MT

A detailed progress report, comprising weekly progress, is compiled and annexed hereto as 'ANNEXURE - R4'



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5. It is respectfully submitted that the accumulated hazardous waste has already been removed/lifted from the site. The cleaning of the floor surface occasioned by logistical operations, vehicle movement, and associated activities is currently in progress. This cleaning is being performed by the allotted agencies and is expected to reach completion within a short duration. Photographs documenting the current status are annexed to the progress report.
6. As per the undertaking executed by Respondent No.2 and the landowner, and in accordance with the earlier affidavit and CPCB Guidelines, and Order of this Hon'ble Tribunal dated 17.04.2025 the entire cost incurred for removal, treatment and disposal is to be recovered from Respondent No. 2 – Eco Waste Management Pvt. Ltd.
7. It is further respectfully submitted that though, in compliance with the direction of this Hon'ble Tribunal dated 17.04.2025, Respondent No. 1 – GPCB carried out the work of scientifically removing, transporting and disposing the hazardous waste lying at Plots No. 201–204, GIDC Palej, the said activity is required to be undertaken at the initial cost of the Board, to be subsequently recovered from the responsible parties. As per the notarized undertaking dated 04.12.2021 executed jointly by the Respondent Unit and the landowner, they have expressly accepted joint and several responsibilities for any environmental damage and for bearing all remediation and disposal expenses. In furtherance of the same, this Respondent has issued 06 individual demand notices and lastly vide dated 25.02.2026 to both Shri Shreevangala Vijay Bhaskar Reddy and Shri Mohammad Hanif Kadari, directing them to remit the cost of clearance, lifting and disposal of approximately 3283.945 MT of hazardous waste, valued at ₹10,92,82,560 (including cost of supervision Rs 10,62,000/-). However, despite issuance of such notices, neither the lessee nor the lessor has responded or made any payment towards the said costs. The Respondent Board therefore submits

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that the entire expenditure incurred for the ongoing disposal activity is liable to be recovered from the said responsible persons, strictly in accordance with their undertaking, the CPCB Guidelines, and the Orders of this Hon'ble Tribunal. Copy of the last letters are annexed hereto as "ANNEXURE – R5".

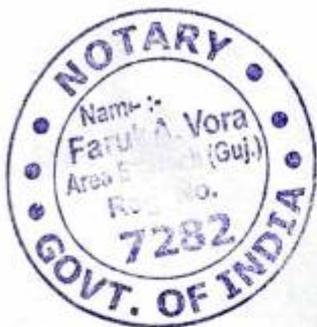
8. In view of the above submissions, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to take this compliance affidavit on record.

What is stated herein above is true and correct.

Solemnly affirmed at Bharuch on this 25th day of February, 2026.

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Deponent.



SOLEMNLY AFFIRMED BEFORE ME

[Signature]

FARUK A. VORA
NOTARY
GOVT. OF INDIA

Sr. No. 292 Dt. 25/2/26
my Commission Expires on 27-11-20



**GUJARAT POLLUTION CONTROL BOARD**

Regional Office, Bharuch

C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.

Phone: 02642- 246 333, E mail ID : ro-gpcb-bhar@gujarat.gov.in

No: GPCB/BHARUCH/ID-86796/7948/2025

Date: 09/09/2025

WORK ORDER

To,
M/s. BEIL INFRASTRUCTURE LIMITED,
(formally known as Bharuch Enviro Infrastructure Limited),
Plot No. 9701-16, GIDC Estate,
Post Box No. 82,
Taluka-Ankleshwar, District – Bharuch.

Sub: Work order for the disposal of hazardous waste from the site of M/s. Eco Waste Management, located at Plot No. 201 to 204, GIDC Palej-392220, Taluka and District, Bharuch.

Ref:

- 1) GPCB HO letter No. GPCB/HAZ-Gen-740(1)/PCB ID-86796/861951/2025, Dated: 06/05/2025.
- 2) Your email Dated 05/10/2024
- 3) Minutes of EDC Fund Utilization Committee meeting dated 18/08/2025
- 4) HO Email dated : 08/09/2025

Sir,

In connection to the above subject and references, it is to inform you that the hazardous waste stored in huge quantity at Eco waste Management, plot No. 201 to 204, GIDC Palej, Dist. Bharuch is required to be disposed in an environment sound manner at the earliest. This HW includes liquid as well as solid material which is laid down at the premises. Further, the Hon'ble National Green Tribunal (NGT), in its order dated 17.04.2025, has directed GPCB to clear the hazardous waste lying at the site. The expenses for this operation will be recovered from M/s Eco Waste Management. The industry was found in violation of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016, leading to closure direction, cancellation of CTE/CCA, and legal notices.

To date, the responsible party has not undertaken any action regarding the disposal of hazardous waste found within the footprint area. This includes pre-processing, incineration, co-processing, and off-site disposal at an authorized common facility.

A work order is hereby issued for the disposal of hazardous waste from the footprint area of the Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch. The disposal process includes sampling, analysis, segregation & incineration. The hazardous waste shall be transported to your incineration facility for these services within the stipulated

timeframe. Upon completion of the disposal work, a summary report must be submitted detailing the condition of the premises and the surrounding area. These activities are subject to the following terms and conditions.

The Board has also issued work order for lifting of hazardous waste for Pre-processing lying at Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch to M/s. Anas Green Environment Pvt. Ltd, Dahej, M/s. Banas Waste Management LLP, Dahej. So, coordinate with both facilities for the work.

1. Scope of Work

- 1.1 Sampling and analysis of hazardous waste for CV, Chloride, Cyanide, Sulphur, and H₂S.
- 1.2 Carry out the segregation of hazardous waste for incineration and pre-processing, in coordination with the pre-processing facilities of M/s. Anas Green Environment Pvt. Ltd., Dahej, and M/s. Banas Waste Management LLP, Dahej.
- 1.3 . Supervise the entire hazardous waste disposal activities from the footprint area at Eco Waste Management, located at Plot No. 201 to 204, GIDC Palej, District Bharuch. This includes the sampling, analysis, manifest system, transportation, and final disposal of hazardous waste at your incineration facility.
- 1.4 Obtain a one-time permission from the Gujarat Pollution Control Board to accept hazardous waste from the site of Eco Waste Management.
- 1.5 Provide weekly and monthly reports that include relevant documents like manifest report, analysis report, transportation details, to ensure proper execution and compliance with regulations.
- 1.6 Submit a work completion certificate and a site clearance certificate once the hazardous waste disposal work has been successfully completed on-site.
- 1.7 Prepare and submit a summary report of the premises, including the quantity of hazardous waste disposed, copies of manifests, and analysis reports, upon completion of the hazardous waste disposal work. The report should document the condition of the site and confirm that all incinerable hazardous waste has been lifted from the footprint area.

2. Specific Conditions

2.1 Mobilization and Timely Completion

You are required to mobilize necessary resources and commence work immediately upon allocation, ensuring all activities to be completed within stipulated time frame.

2.2 Hazardous Waste Transportation

Transport all hazardous waste using the manifest system, either through the XGN portal or manually. Copies of all transport manifests must be submitted to both the Regional Office and the Head Office at Gandhinagar.

2.3 Lifting and disposal of hazardous waste in an environmentally sound manner

You are responsible for lifting all incinerable hazardous waste from the unit and the surrounding footprint area. This activity must be carried out in a scientific and environmentally sound manner.

2.4 GPS-Enabled Vehicles

Hazardous waste shall be transported only in GPS-enabled vehicles authorized for hazardous waste, accompanied by proper manifest documentation to ensure traceability and safety during transit.

2.4 Environmental Safeguard During Operation

Take all necessary safety precautions to protect the health and safety of personnel involved in the operation throughout the duration of the project to avoid any secondary contamination or public health risk. Ensure that no adverse impact or effect occurs within the premises of the facility or in the surrounding area during the course of operations.

2.6 Final Disposal

Final disposal shall only be carried out at your incineration facility M/s. BEIL INFRASTRUCTURE LIMITED (formally known as Bharuch Enviro Infrastructure Limited), located at Ankleshwar or Dahej, District – Bharuch and a certificate of disposal shall be submitted upon completion of the work.

2.7 Designated Hazardous Waste

Lift only the designated hazardous waste from the identified foot print areas and ensure that the waste is sent solely for its intended method of disposal.

2.8 Coordination with Schedule I Environment Auditor and preprocessing facilities

Coordinate with the Schedule I Environment Auditor appointed for supervisory work, preprocessing facilities and concerned regulatory authorities during the execution of the work and ensure compliance with all applicable norms and guidelines. You are required to comply with suggestions or instructions provided by the Schedule I Auditor till completion of the project.

2.9 Completion of work within the stipulated timeframe

Accomplish work as early as possible or within 6 months. You will be responsible for the scientific disposal of incinerable hazardous waste from the facility during the monsoon season to prevent any adverse environmental impact due to runoff within or in the surrounding area.

2.10 No Liability on GPCB

The Gujarat Pollution Control Board (GPCB) shall bear no responsibility or liability for any personnel, equipment, or property engaged in connection with this project.

2.11 Waste Quantity Verification

A mechanism must be implemented to verify the actual quantity of waste lifted from the site against the intended quantity of hazardous waste. This is crucial, as payments will be disbursed directly based on the certification provided by the appointed Schedule I Environmental Auditor.

2.12 Documentation and Reporting

Document progress report, the entire including process relevant and maintain records for regulatory inspection. A documentation and supporting such as records, photographs, data, shall be submitted to the competent authority every week and monthly basis.

2.13 Compliance with Hazardous Waste Rules

Comply with all applicable provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, along with any subsequent amendments.

2.14 Dispute Resolution

All decision disputes will be resolved by the Competent Authority of GPCB, whose decision is final and binding.

3. Documentation and Compliance Requirements

3.1 Notarized Agreement

Submit a notarized agreement within 3 working days after the award of the work order, stating that you agree with all the terms and conditions mentioned herein.

3.2 Relevant Documentation

The agency shall submit all relevant documentation, including but not limited to:

- Weighment slips
- Site photographs
- Hazardous waste manifests
- Transport documents
- Acknowledgments from your incineration/pre-processing facility

These documents shall be submitted to the Schedule I Environmental Auditor appointed for the supervision and oversight of the hazardous waste disposal work.

All submissions must be:

- Authenticated
- Duly signed by a responsible and authorized personnel of the agency
- Systematically maintained for verification, compliance checks, and audit purposes

4. Financial Conditions:

4.1 Completion-Based Payment

Payments will be made on monthly basis after successfully completed as defined under the scope of work.

4.2 Invoice Submission

Bills/invoices must be raised in two copies.

4.3 Payment Mode

All payments shall be made through NEFT/RTGS or any other electronic payment mode as deemed appropriate by the Board.

4.4 Fixed Payment Amount

Only the amount finalized for the scope of work is payable. Any additional claims or unapproved charges shall not be entertained by the Gujarat Pollution Control Board (GPCB).

4.5 Certification Requirement

Payment will be made after receiving a work completion certification from the Schedule 1 Environment Auditor appointed by the Board and a satisfactory work completion certificate from the Regional Officer, Bharuch. Payments will be processed by the Head Office (Accounts Branch), GPCB, Gandhinagar, with the help of Unit Head Bharuch and the Unit Head of the

Hazardous Waste Branch. If the work is not done satisfactorily, the corresponding amount will be deducted from the total bill.

4.6 Documentation and Audit

All payments will be based on documents submitted by the agency and may be subject to financial audit. Any lapses or deficiencies in documentation or execution may lead to issues during audit or review processes could impact payment processing.

4.7 Payment Rates

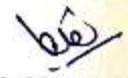
The payable amounts are:

- Sampling, analysis, segregation, transportation and incineration Cost: INR 46,000 per MT + applicable GST. These rates are inclusive of all applicable duties, surcharges, and associated costs.
- Actual payment will be made as per quantity of wastes certified by the appointed Schedule I Environment Auditor.

5. No logistics (transportation, manpower, or equipment support) shall be provided by the Board. The concerned institute/agency shall make its own arrangements for the same within the financial scope of work.

Note: This work order has been issued after obtaining approval of the competent authority of the Board.

For & on behalf of
GUJARAT POLLUTION CONTROL BOARD


(K. N. Vaghamshi)
Regional Officer, Bharuch

Copy to:

- 1) The office of Hon'ble Chairman Sir, GPCB...for kind information pl.
- 2) The office of Hon'ble MS, GPCB.... for kind information pl.
- 3) The Unit Head, Bharuch... for necessary actions & follow up with account branch for time to time payment release.
- 4) The Unit Head, HAZ Wastes Cell....with a request to facilitate the incinerator operator for manifest generation through online system during approved hazardous waste disposal work & follow up with account branch for time to time payment release.
- 5) The Account Officer, GPCB ...for information and necessary action please
- 6) The Convener, EDC Fund Utilization Committee.... for information please
- 7) Select file

**36****GUJARAT POLLUTION CONTROL BOARD**

Regional Office, Bharuch

C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.

Phone: 02642- 246 333, E mail ID : ro-gpcb-bhar@gujarat.gov.in

No: GPCB/BHARUCH/ID-86796/7947/2025

Date : 09/09/2025

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WORK ORDER

To,

- 1) M/s. Anas Green Environment Pvt. Ltd.,
Shed No. A2/1231, GIDC Sarigam,
Tal. Umbergaon, District – Valsad (396155)
- 2) M/s. Banas Waste Management LLP,
201, 2nd Floor, ISCON Atria-2,
Gotri Road, Vadodara – 390021.

Sub: Work Order for the disposal of hazardous waste from the site of M/s. Eco Waste Management, at Plot No. 201 to 204, GIDC Palej-392220, Taluka & District – Bharuch.

Ref:

1. HO letter No. GPCB/HAZ-Gen-740(1)/PCB ID-86796/861951/2025, Dated : 06/05/2025.
2. Your letter dated 21/06/2025.
3. Minutes of EDC Fund Utilization Committee meeting dated 18/08/2025
4. HO Email dated : 08/09/2025

Sir,

In connection to the above subject and references, it is to inform you that the hazardous waste stored in huge quantity at Eco waste Management, plot No. 201 to 204, GIDC Palej, Dist. Bharuch is required to be disposed in an environment sound manner at the earliest. This HW includes liquid as well as solid material which is laid down at the premises. Further, the Hon'ble National Green Tribunal (NGT), in its order dated 17.04.2025, has directed GPCB to clear the hazardous waste lying at the site. The expenses for this operation will be recovered from M/s Eco Waste Management. The industry was found in violation of the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016, leading to closure direction, cancellation of CTE/CCA, and legal notices.

To date, the responsible party has not undertaken any action regarding the disposal of hazardous waste found within the footprint area. This includes pre-processing, incineration, co-processing, and off-site disposal at an authorized common facility.

A work order is hereby issued for the disposal of hazardous waste from the footprint area of the Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch. The disposal includes sampling, Analysis & Segregation for pre-processing. The Hazardous waste shall be transported to your Pre-processing facility for these services within the stipulated timeframe. Upon completion of the disposal work, a summary report must be submitted detailing



the condition of the premises and the surrounding area. These activities are subject to the following terms and conditions.

The Board has already issued work order for lifting of incinerable hazardous waste lying at Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch to M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar. So, coordinate with this facility for the work.

1. Scope of Work

- 1.1 Unit shall prepare the site for proper Segregation & lift the hazardous waste laying at M/s. Eco waste management, plot no. 201-204, GIDC Palej.
- 1.2 Carry out sampling and analysis of hazardous waste for CV, chloride, sulphur and pH.
- 1.3 Carry out the segregation of hazardous waste for Pre-processing in coordination with the M/s. BEIL Infrastructure Ltd., Ankleshwar and Sch-1 Environment Auditor.
- 1.4 Both the pre-processing facility shall lift the material from M/s. Eco waste management, plot no. 201-204, GIDC Palej having liquid waste material, CV-any, chloride 02 to 20%, Sulphur less than 15% and pH – actual. Solid & semi solid waste material, CV-any, chloride 02 to 20%, Sulphur less than 15% and pH – actual.
- 1.5 Supervise the entire hazardous waste disposal activities from the footprint area at Eco Waste Management, located at Plot No. 201 to 204, GIDC Palej, District Bharuch. This includes the sampling, analysis, manifest system, transportation, and final disposal of hazardous waste at your Pre-processing facility.
- 1.6 Obtain a one-time permission from the Gujarat Pollution Control Board to accept hazardous waste from the site of Eco Waste Management.
- 1.7 Provide weekly and monthly reports that include relevant documents like manifest, Analysis report, transportation details etc. to ensure proper execution and compliance with regulations.
- 1.8 Submit a work completion certificate and a site clearance certificate once the hazardous waste disposal work has been successfully completed on-site.
- 1.9 Prepare and submit a summary report of the premises, including the quantity of hazardous waste disposed, copies of manifests, and analysis reports, upon completion of the hazardous waste disposal work. The report should document the condition of the site and confirm that all Pre-processing hazardous waste has been lifted from the footprint area.

2. Specific Conditions

2.1 Mobilization and Timely Completion

You are required to mobilize necessary resources and commence work immediately upon allocation, ensuring all activities to be completed within stipulated time frame.

2.2 Hazardous Waste Transportation

Transport all hazardous waste using the manifest system, either through the XGN portal or manually. Copies of all transport manifests must be submitted to both the Regional Office and the Head Office at Gandhinagar.

2.3 Lifting and disposal of hazardous waste in an environmentally sound manner

You are responsible for lifting all Pre-processing hazardous waste as per acceptance criteria mentioned in scope of work from the unit and surrounding footprint area, including liquid hazardous waste present in tanks. This activity must be carried out in a scientific and environmentally sound manner.

2.4 GPS-Enabled Vehicles

Hazardous waste shall be transported only in GPS-enabled vehicles authorized for hazardous waste, accompanied by proper manifest documentation to ensure traceability and safety during transit.

2.4 Environmental Safeguard During Operation

Take all necessary safety precautions to protect the health and safety of personnel involved in the operation throughout the duration of the project to avoid any secondary contamination or public health risk. Ensure that no adverse impact or effect occurs within the premises of the facility or in the surrounding area during the course of operations.

2.6 Final Disposal

Final disposal of the hazardous waste shall be carried out as per CC&A conditions after pre-processing at your facilities and a certificate of disposal shall be submitted upon completion of disposal work.

2.7 Designated Hazardous Waste

Lift only the designated hazardous waste from the identified foot print areas and ensure that the waste is sent solely for its intended method of disposal.

2.8 Coordination with Schedule I Environment Auditor, BEIL & Authority.

Coordinate with the Schedule I Environment Auditor appointed for supervisory work & BEIL working at the same place and concerned regulatory authorities during the execution of the work and ensure compliance with all applicable norms and guidelines. You are required to comply with suggestions or instructions provided by the Schedule I Auditor till completion of the project.

2.9 Completion of work within the stipulated timeframe

Accomplish work as early as possible or within 6 months. You will be responsible for the scientific disposal of Pre-processing hazardous waste from the site. You shall take precautionary measures during the monsoon season to prevent any adverse environmental impact due to runoff within or in the surrounding area and during transportation also.

2.10 No Liability on GPCB

The Gujarat Pollution Control Board (GPCB) shall bear no responsibility or liability for any personnel, equipment, or property engaged in connection with this project.

2.11 Waste Quantity Verification

A mechanism must be implemented to verify the actual quantity of waste lifted from the site against the intended quantity of hazardous waste. This is crucial, as payments will be disbursed directly based on the certification provided by the appointed Schedule I Environmental Auditor.

2.12 Documentation and Reporting

Document progress report, the entire including process relevant and maintain records for regulatory inspection. A documentation and supporting such as records, photographs, data, shall be submitted to the competent authority every week and monthly basis.

2.13 Compliance with Hazardous Waste Rules

Comply with all applicable provisions of the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016, along with any subsequent amendments.

2.14 Dispute Resolution

All decision disputes will be resolved by the Competent Authority of GPCB, whose decision is final and binding.

3. Documentation and Compliance Requirements

3.1 Notarized Agreement

Submit a notarized agreement within 3 working days after the award of the work order, stating that you agree with all the terms and conditions mentioned herein.

3.2 Relevant Documentation

The agency shall submit all relevant documentation, including but not limited to:

- Weighment slips
- Site photographs
- Hazardous waste manifests (from Eco waste to your facility and your facility to final disposal)
- Transport documents
- Acknowledgments from your pre-processing facility as well as final disposal.

These documents shall be submitted to the Schedule I Environmental Auditor appointed for the supervision and oversight of the hazardous waste disposal work.

All submissions must be:

- Authenticated
- Duly signed by a responsible and authorized personnel of the agency
- Systematically maintained for verification, compliance checks, and audit purposes

4. Financial Conditions:

4.1 Completion-Based Payment

Payments will be made on monthly basis after successfully completed as defined under the scope of work.

4.2 Invoice Submission

Bills/invoices must be raised in two copies.

4.3 Payment Mode

All payments shall be made through NEFT/RTGS or any other electronic payment mode as deemed appropriate by the Board.

4.4 Fixed Payment Amount

Only the amount finalized for the scope of work is payable. Any additional claims or unapproved charges shall not be entertained by the Gujarat Pollution Control Board (GPCB).

4.5 Certification Requirement

Payment will be made after receiving a work completion certification from the Schedule I Environment Auditor appointed by the Board and a satisfactory work completion certificate from the Regional Officer, Bharuch. Payments will be processed by the Head Office (Accounts Branch), GPCB, Gandhinagar, with the help of the Unit Head Bharuch and the Hazardous Waste Branch, GPCB, Gandhinagar. If the work is not done satisfactorily, the corresponding amount will be deducted from the total bill.

4.6 Documentation and Audit

All payments will be based on documents submitted by the agency and may be subject to financial audit. Any lapses or deficiencies in documentation or execution may lead to issues during audit or review processes could impact payment processing.

4.7 Payment Rates

The payable amounts are:

- Sampling, analysis, segregation, transportation and Pre-processing Cost: INR 32,000/- per MT + applicable GST. These rates are inclusive of all applicable duties, surcharges, and associated costs etc.
- Actual payment will be made as per quantity of wastes certified by the appointed Schedule I Environment Auditor.

4.8 No logistics (transportation, manpower or equipment support) shall be provided by the Board. The concerned institute/agency shall make its own arrangements for the same within the financial scope of work.

Note: This work order has been issued after obtaining approval of the competent authority of the Board.

For & on behalf of
GUJARAT POLLUTION CONTROL BOARD


(K. N. Vaghamsi)
Regional Officer, Bharuch



GUJARAT POLLUTION CONTROL BOARD

Regional Office, Bharuch

C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.

Phone: 02642- 246 333, E mail ID : ro-gpcb-bhar@gujarat.gov.in

No: GPCB/BHARUCH/ID-86796/7949/2025

Date: 09/09/2025

WORK ORDER

To,

The Head of Department (Env Cell),
The Schedule-1 Environment Auditor,
TIFAC CORE in Environment Engineering,
Sarvajanik College of Engineering & Technology,
Opp Mission Hospital, Dr Rk Desai Marg,
Athwalines, Surat 395001

Sub: Work Order for supervision work and submit the record along with report of M/s. Eco Waste Management, located at Plot No. 201 to 204, GIDC Palej-392220, Taluka and District, Bharuch.

Ref:

- 1) GPCB HO letter No. GPCB/HAZ-Gen-740(1)/PCB ID-86796/861951/2025, Dated: 06/05/2025.
- 2) Your email Dated 05/08/2025
- 3) Minutes of EDC Fund Utilization Committee meeting dated 18/08/2025
- 4) HO Email dated : 08/09/2025

Sir,

In connection to the above subject and references, it is to inform you that the hazardous waste stored in huge quantity at Eco waste Management, plot No. 201 to 204, GIDC Palej, Dist. Bharuch is required to be disposed in an environment sound manner at the earliest. This HW includes liquid as well as solid material which is laid down at the premises. Further, the Hon'ble National Green Tribunal (NGT), in its order dated 17.04.2025, has directed GPCB to clear the hazardous waste lying at the site. The expenses for this operation will be recovered from M/s Eco Waste Management. The industry was found in violation of the Hazardous and Other Wastes (Management & Transboundary Movement) Rutes, 2016, leading to closure direction, cancellation of CTE/CCA, and legal notices.

To date, the responsible party has not undertaken any action regarding the disposal of hazardous waste found within the footprint area. This includes pre-processing, incineration, co-processing, and off-site disposal at an authorized common facility.

A work order is hereby issued for the supervision of scientifically removal, transportation, sampling, daily progress report, monthly certified compile report with analysis record, final completion report with detailing the condition of premises and surrounding area along with photographic documentation of hazardous waste lying at footprint area of the Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch. These activities are subject to the following terms and conditions.

The Board has already issued work order for lifting to final disposal of hazardous waste lying at Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch to M/s. Anas Green Environment Pvt. Ltd, Dahej, M/s. Banas Waste Management LLP, Dahej for Pre-processing waste and M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar for incinerable waste. So, coordinate with these facilities for the work.

1. Scope of Work

1.1 Supervise the all activities, including lifting of all hazardous waste, excavation and retrieval (if necessary), for subsequent transportation and disposal at an authorized preprocessing facility and incineration facility from the footprint area at Eco Waste Management site, located at Plot Nos. 201 to 204, GIDC Palej, District, Bharuch.

1.2 Provide daily reports that include observations and suggestions regarding the ongoing activities, to ensure proper execution and compliance with regulations and also submit monthly certified compile report.

1.3 Bills, invoice, Manifest raised by preprocessing and incineration facility shall be certified and submit to GPCB on monthly basis.

1.4 Submit a work completion detail report along with completion and site clearance certificate.

1.5 submit the certificate of total waste disposed from Eco Waste Management site, GIDC Palej.

2. Specific Conditions:

2.1 Supervision

You must directly supervise the hazardous waste disposal work done by the approved Preprocessing & incineration operator at the site.

2.2 Waste Transportation Compliance

Ensure that the lifting and transportation of hazardous waste strictly follows the manifest system as per Hazardous Waste Rules.

2.3 Authorized Waste Only

You have to ensure only the identified hazardous waste from approved (foot print) areas must be removed and sent for disposal.

2.4 Daily Records

Maintain a daily record of hazardous waste (solid/liquid) lifted and transported by the GPCB authorized operator.

2.5 Documentation

Keep all relevant documents (weight slips, site photos, waste manifests, transport documents, disposal facilities acknowledgments, etc.) authenticated and well-organized for audit and verification.

2.6 Safety Measures

Supervise and enforce all necessary safety precautions during the operation.

2.7 Regulatory Compliance

Ensure full compliance with the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and all amendments.

2.8 Environmental Safeguard During Operation

You shall ensure that no adverse impact or effect occurs within the premises of the M/s. Eco Waste Management site, GIDC Palej or in the surrounding area during the course of operations.

2.9 Daily Reporting

Submit a daily report covering observations and suggestions related to the ongoing disposal work.

2.10 Completion Certificates

Submit both a work completion certificate and a site clearance certificate after hazardous waste disposal work.

2.11 Data Evaluation

Evaluate all collected data and prepare a summary report with clear recommendations for further action if needed.

2.12 No Liability on GPCB

The Gujarat Pollution Control Board (GPCB) shall bear no responsibility or liability for any personnel, equipment, or property engaged in connection with this project.

2.13 Confidentiality

Do not share or sell information or output data related to this work to any third party other than GPCB.

2.14 Final Report Submission

Submit the final summary report along with completion certificate, manifest, bills, invoice, weighment slip in 3 hard copies and soft copy to GPCB.

2.15 Dispute Resolution

All disputes will be resolved by the Competent Authority of GPCB, whose decision is final and binding.

2.16 Immediate Commencement

Start the work immediately after allocation.

2.17 Notarized Agreement Submission

The agency shall submit a notarized agreement within three (3) working days from the date of issuance of the work order, clearly stating their acceptance of all terms and conditions mentioned herein.

3. Financial Conditions:

3.1 Payment Timing

Payment will be made monthly basis as per the defined scope of work.

3.2 Invoice Submission

Invoices must be raised in two copies, clearly mentioning the GST number.

3.3 Payment Linked to Approval

Payment will be processed only upon receiving a certificate of satisfactory work from the Regional Officer, Bharuch

If any part of the work is deemed unsatisfactory, the cost of that portion will be deducted from the final bill.

3.4 Payment Method

Payment will be made after receiving a work completion certification and a satisfactory work completion certificate from the Regional Officer, Bharuch. Payments will be processed and done by the Head Office (Accounts Branch), GPCB, Gandhinagar, with the help of the Unit Head Bharuch and the Hazardous Waste Branch, GPCB, Gandhinagar. If the work is not done satisfactorily, the corresponding amount will be deducted from the total bill.

3.5 No Extra Payment

Only the finalized amount for the scope of work will be paid. No additional claims will be entertained by GPCB.

3.6 Payment Amount

The payable amount is 1,80,000 per month of waste handled + GST, these rates are inclusive of all applicable duties, surcharges, and associated costs.

4. No logistics (transportation, manpower, or equipment support) shall be provided by the Board. The concerned institute/agency shall make its own arrangements for the same within the financial scope of work.

Note: This work order has been issued after obtaining approval of the competent authority of the Board.

For & on behalf of
GUJARAT POLLUTION CONTROL BOARD



(K. N. Vaghamshi)
Regional Officer, Bharuch

Copy to:

- 1) The office of Hon'ble Chairman Sir, GPCB...for kind information pl.
- 2) The office of Hon'ble MS, GPCB.... for kind information pl.
- 3) The Unit Head, Bharuch... for necessary actions & follow up with account branch for time to time payment release.
- 4) The Unit Head, HAZ Wastes Cell....with a request to facilitate the incinerator operator for manifest generation through online system during approved hazardous waste disposal work & follow up with account branch for time to time payment release.
- 5) The Account Officer, GPCB ...for information and necessary action please
- 6) The Convener, EDC Fund Utilization Committee.... for information please
- 7) Select file

PROGRESS REPORT

Date: 20/09/2025 to 11/10/2025

Location: Eco Waste Management, Plot Nos. 201–204, GIDC Palej, District Bharuch

1. Introduction

This project is in response to the urgent need for the environmentally sound disposal of a significant quantity of hazardous waste located at the Eco Waste Management facility at GIDC Palej, Dist. Bharuch. The waste, which includes both liquid and solid materials, has accumulated in large quantities and requires immediate action.

The impetus for this project comes from a directive by the Hon'ble National Green Tribunal (NGT). The GPCB has been directed to undertake the clearance of hazardous waste lying at the site.

The GPCB's Regional Office – Bharuch has initiated the process for the scientific removal of an estimated 3543.695 metric tons of hazardous waste. This project aims to allocate the work to qualified pre-processing and common incineration facilities to ensure the safe and proper disposal of this material, adhering to all environmental regulations and fulfilling the NGT's directive.

Agencies Involved

The following agencies and organizations are involved in this task:

- **M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar:** For the incineration of waste.
- **M/s. ANAS Green Environment Pvt. Ltd., Dahej:** For waste processing.
- **M/s. BANAS Waste Management LLP, Dahej:** For waste processing.
- **Schedule-I Environment Auditor Team (TIFAC CORE in Environmental Engineering, SCET, Surat):** For the supervision and record-keeping of the entire hazardous waste clearance activity.

Objectives included:

- Ensuring Compliance
- Supervising Scientific Disposal
- Progress Monitoring and Verification
- Maintaining Comprehensive Records
- Reporting to Authorities
- On-site Safety Oversight

2. Reference to Preliminary Site Visit (12/09/2025)

Prior to commencement of lifting operations, a **joint site visit** was conducted on **12/09/2025** by officials from GPCB Regional Office Bharuch, the notified area GIDC officer, representatives from the lifting agencies, the landowner, and the Schedule-I Environment Auditor Team.

Purpose of Visit:

- To survey the site in line with GPCB directions for safe removal, transportation, and disposal of hazardous waste.
- To finalize operational logistics including site readiness, transport routes, and weighbridge arrangements.
- To establish stakeholder roles and emergency preparedness measures.

Key Outcomes of the Visit:

- Responsibilities of stakeholders defined and compliance requirements clarified.
- Site inspection completed, confirming readiness of agencies to mobilize resources.
- Primary and alternate routes for heavy vehicles verified for suitability.
- **Shree Khodiyar Weighbridge, Palej** finalized for waste weighing and documentation.
- **Community Health Centre (CHC), Palej** designated as the emergency medical facility.

This visit laid the foundation for the operational planning and facilitated smooth initiation of lifting activities reported herein.

3. Waste Lifting Summary**3.1 Week – 1 (20/09/2025 to 27/09/2025)**

- Analysis Report Submitted Yes✓ / No
- Waste Sent for Pre-Processing – 840.20 MT
- Waste Sent for Incineration – Nil

Sr. No.	Agency Name	Sampling date	Analysis Date	Nature of Waste	Waste Pathway
1.	M/s. BANAS	23/09/2025	24/09/2025	Solid	Preprocessing
2.	M/s. BANAS	23/09/2025	24/09/2025	Solid	Preprocessing
3.	M/s. ANAS Green	17/09/2025	17/09/2025	Solid	Preprocessing
4.	M/s. ANAS Green	17/09/2025	17/09/2025	Solid	Preprocessing
5.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
6.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
7.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
8.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
9.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
10.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
11.	M/s. ANAS Green	18/09/2025	18/09/2025	Solid	Preprocessing
12.	M/s. ANAS Green	19/09/2025	19/09/2025	Solid	Preprocessing
13.	M/s. ANAS Green	19/09/2025	19/09/2025	Solid	Preprocessing

Sr. No.	Date	Agency Name	Quantity Lifted (MT)	Manifest No	Type of Waste	Physical State /Storage Condition	Category Code
1.	20/09/25	M/s. ANAS Green	11.23	1002	Process Residue	Solid/Loose	36.1
2.	22/09/25	M/s. ANAS Green	35.45	1003	Process Residue	Solid/Loose	36.1
3.	23/09/25	M/s. BANAS	24.71	01	Process Residue	Solid/Loose	36.1
4.	23/09/25	M/s. BANAS	38.59	02	Process Residue	Solid/Loose	36.1
5.	23/09/25	M/s. ANAS Green	20.665	1004	Process Residue	Solid/Loose	36.1
6.	24/09/25	M/s. ANAS Green	24.44	1005	Process Residue	Solid/Loose	36.1
7.	24/09/25	M/s. ANAS Green	36.35	1006	Process Residue	Solid/Loose	36.1
8.	24/09/25	M/s. BANAS	38.55	03	Process Residue	Solid/Loose	36.1
9.	24/09/25	M/s. BANAS	31.605	04	Process Residue	Solid/Loose	36.1
10.	24/09/25	M/s. BANAS	34.94	05	Process Residue	Solid/Loose	36.1
11.	25/09/25	M/s. ANAS Green	20.69	1007	Process Residue	Solid/Loose	36.1
12.	25/09/25	M/s. ANAS Green	24.19	1008	Process Residue	Solid/Loose	36.1
13.	25/09/25	M/s. BANAS	33.935	06	Process Residue	Solid/Loose	36.1
14.	25/09/25	M/s. BANAS	36.435	07	Process Residue	Solid/Loose	36.1

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15.	25/09/25	M/s. BANAS	34.465	08	Process Residue	Solid/Loose	36.1
16.	26/09/25	M/s. BANAS	30.73	09	Process Residue	Solid/Loose	36.1
17.	26/09/25	M/s. BANAS	43.355	10	Process Residue	Solid/Loose	36.1
18.	26/09/25	M/s. BANAS	38.745	11	Process Residue	Solid/Loose	36.1
19.	26/09/25	M/s. ANAS Green	24.8	1009	Process Residue	Solid/Loose	36.1
20.	26/09/25	M/s. ANAS Green	33.845	1010	Process Residue	Solid/Loose	36.1
21.	27/09/25	M/s. BANAS	33.825	12	Process Residue	Solid/Loose	36.1
22.	27/09/25	M/s. BANAS	45.61	13	Process Residue	Solid/Loose	36.1
23.	27/09/25	M/s. BANAS	37.545	14	Process Residue	Solid/Loose	36.1
24.	27/09/25	M/s. ANAS Green	38.36	1301	Process Residue	Solid/Loose	36.1
25.	27/09/25	M/s. ANAS Green	27.11	1302	Process Residue	Solid/Loose	36.1
26.	27/09/25	M/s. BANAS	40.030	15	Process Residue	Solid/Loose	36.1
Total			840.20	-	-	-	-

3.2 Week – 2 (29/09/2025 to 04/10/2025)

- Analysis Report Submitted Yes✓ / No
- Waste Sent for Pre-Processing – 241.83 MT
- Waste Sent for Incineration – Nil
- Total Nos. of Drums Lifted - 852

Sr No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Sampling Date	Analysis Date
1	29/09/2025	M/s. ANAS Green	10.95	1303	Process Residue	Drums	36.1	28/09/2025	29/09/2025
2	29/09/2025	M/s. ANAS Green	10.38	1304	Process Residue	Drums	36.1	28/09/2025	29/09/2025
3	29/09/2025	M/s. ANAS Green	11.04	1305	Process Residue	Drums	36.1	28/09/2025	29/09/2025
4	30/09/2025	M/s. ANAS Green	11.105	1306	Process Residue	Drums	36.1	29/09/2025	30/09/2025
5	30/09/2025	M/s. ANAS Green	9.77	1307	Process Residue	Drums	36.1	29/09/2025	30/09/2025
6	1/10/2025	M/s. ANAS Green	11.52	1308	Process Residue	Drums	36.1	30/09/2025	1/10/2025
7	1/10/2025	M/s. ANAS Green	10.06	1309	Process Residue	Drums	36.1	30/09/2025	1/10/2025
8	1/10/2025	M/s. ANAS Green	10.185	1310	Process Residue	Drums	36.1	30/09/2025	1/10/2025
9	1/10/2025	M/s. ANAS Green	10.21	1311	Process Residue	Drums	36.1	30/09/2025	1/10/2025
10	1/10/2025	M/s. ANAS Green	10.645	1312	Process Residue	Drums	36.1	30/09/2025	1/10/2025
11	2/10/2025	M/s. ANAS Green	12.255	1313	Process Residue	Drums	36.1	1/10/2025	2/10/2025
12	2/10/2025	M/s. ANAS Green	10.19	1318	Process Residue	Drums	36.1	1/10/2025	2/10/2025
13	2/10/2025	M/s. ANAS Green	10.44	1319	Process Residue	Drums	36.1	1/10/2025	2/10/2025
14	2/10/2025	M/s. ANAS Green	11.1	1320	Process Residue	Drums	36.1	1/10/2025	2/10/2025
15	3/10/2025	M/s. ANAS Green	9.115	1321	Process Residue	Drums	36.1	2/10/2025	3/10/2025
16	3/10/2025	M/s. ANAS Green	10.405	1322	Process Residue	Drums	36.1	2/10/2025	3/10/2025
17	3/10/2025	M/s. ANAS Green	8.31	1323	Process Residue	Drums	36.1	2/10/2025	3/10/2025

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18	3/10/2025	M/s. ANAS Green	9.095	1324	Process Residue	Drums	36.1	2/10/2025	3/10/2025
19	3/10/2025	M/s. ANAS Green	9.51	1325	Process Residue	Drums	36.1	2/10/2025	3/10/2025
20	4/10/2025	M/s. ANAS Green	9.595	1326	Process Residue	Drums	36.1	3/10/2025	4/10/2025
21	4/10/2025	M/s. ANAS Green	10.375	1327	Process Residue	Drums	36.1	3/10/2025	4/10/2025
22	4/10/2025	M/s. ANAS Green	9.455	1328	Process Residue	Drums	36.1	3/10/2025	4/10/2025
23	4/10/2025	M/s. ANAS Green	9.855	1329	Process Residue	Drums	36.1	3/10/2025	4/10/2025
24	4/10/2025	M/s. ANAS Green	6.255	1330	Process Residue	Drums	36.1	3/10/2025	4/10/2025
Total			241.83						

3.3 Week – 2 (06/10/2025 to 11/10/2025)

- Analysis Report Submitted Yes✓ / No
- Waste Sent for Pre-Processing – 198.225 MT
- Waste Sent for Incineration – Nil
- Total Nos. of Drums Lifted - 757

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Sampling Date	Analysis Date
1	6/10/2025	M/s. ANAS Green	9.105	1331	Process Residue	Drums	36.1	5/10/2025	6/10/2025
2	6/10/2025	M/s. ANAS Green	10.540	1332	Process Residue	Drums	36.1	5/10/2025	6/10/2025
3	6/10/2025	M/s. ANAS Green	8.900	1333	Process Residue	Drums	36.1	5/10/2025	6/10/2025
4	7/10/2025	M/s. ANAS Green	8.785	1334	Process Residue	Drums	36.1	6/10/2025	7/10/2025
5	7/10/2025	M/s. ANAS Green	10.1	1335	Process Residue	Drums	36.1	6/10/2025	7/10/2025
6	7/10/2025	M/s. ANAS Green	9.585	1336	Process Residue	Drums	36.1	6/10/2025	7/10/2025
7	7/10/2025	M/s. ANAS Green	9.57	1337	Process Residue	Drums	36.1	6/10/2025	7/10/2025
8	9/10/2025	M/s. ANAS Green	10.305	1338	Process Residue	Drums	36.1	8/10/2025	9/10/2025
9	9/10/2025	M/s. ANAS Green	9.34	1339	Process Residue	Drums	36.1	8/10/2025	9/10/2025
10	9/10/2025	M/s. ANAS Green	9.315	1340	Process Residue	Drums	36.1	8/10/2025	9/10/2025
11	10/10/2025	M/s. ANAS Green	10.295	1341	Process Residue	Drums	36.1	9/10/2025	10/10/2025
12	10/10/2025	M/s. ANAS Green	9.22	1342	Process Residue	Drums	36.1	9/10/2025	10/10/2025
13	10/10/2025	M/s. Banas	8.565	16	Process Residue	Drums	36.1	4/10/2025	5/10/2025
14	10/10/2025	M/s. Banas	19.79	17	Process Residue	Drums	36.1	4/10/2025	5/10/2025
15	11/10/2025	M/s. Banas	9.54	18	Process Residue	Drums	36.1	4/10/2025	5/10/2025
16	11/10/2025	M/s. Banas	10.825	19	Process Residue	Drums	36.1	4/10/2025	5/10/2025
17	11/10/2025	M/s. Banas	16.77	20	Process Residue	Drums	36.1	4/10/2025	5/10/2025

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18	11/10/2025	M/s. ANAS Green	8.695	1343	Process Residue	Drums	36.1	10/10/2025	11/10/2025
19	11/10/2025	M/s. ANAS Green	8.98	1344	Process Residue	Drums	36.1	10/10/2025	11/10/2025
Total			198.225						

3.4 Cumulative

Week	Qty. lifted (MT)	Cumulative Qty. (MT)
Week 1	840.20	840.20
Week 2	241.83	1082.03
Week 3	198.225	1280.255

4. Safety & Training

Toolbox Training Conducted: Yes / ~~No~~

Frequency: Weekly

Emergency Equipment Status (Fire Hydrant, Ambulance, Spark Arrestor, Antidote Kits): OK

Safety measures:

Fire Hydrant	Yes (Repaired and in working condition)
Ambulance	Yes
Spark Arrestor	Yes
Antidote Kits	Yes
PPEs to workers	Yes
Incidents / Near Misses Reported	No

5. Environmental Safeguards

Measures for Spillage/Leakage Control (Fly Ash, ~~Rice Husk, Saw Dust Available~~): Yes / ~~No~~

Dust/Emission Control Measures in Place: No

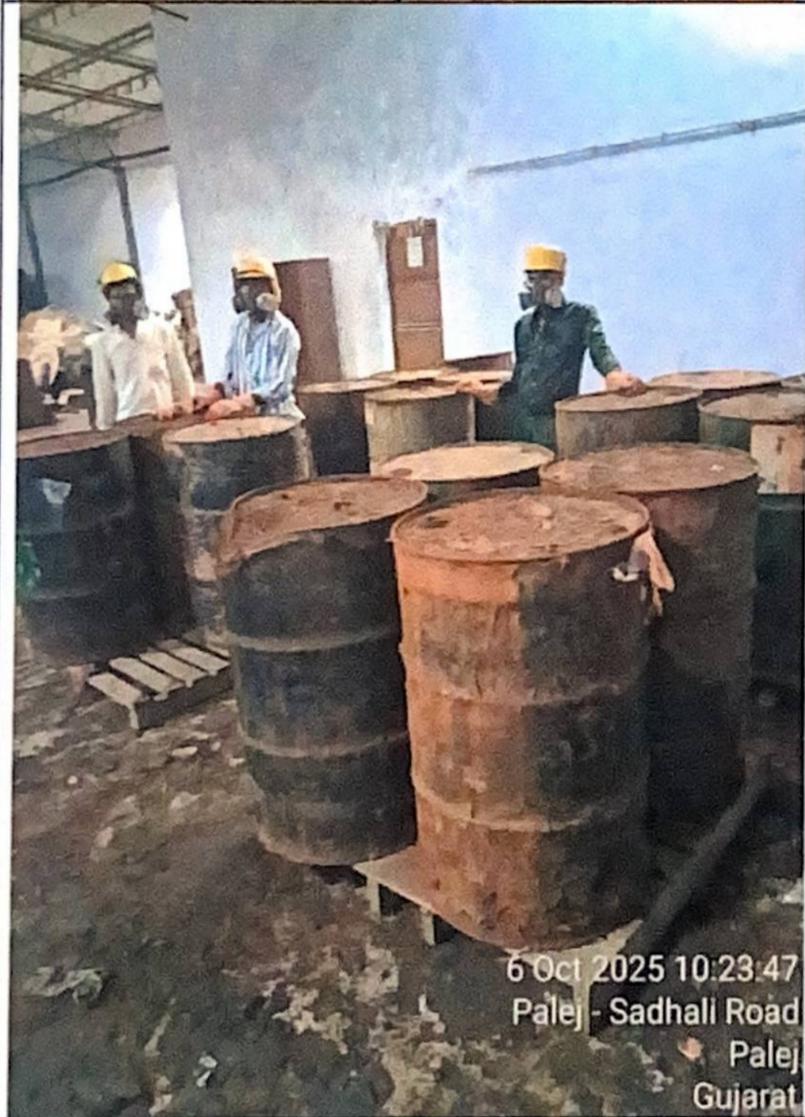
Leachate/Secondary Pollution Observed: ~~Yes~~ / No (If Yes, mention corrective action taken)

6. Additional Notes / Suggestions

- Continual practice of Training at regular frequency
- It is required to perform regular sampling and provide the analysis of waste lot before lifting.
- Strengthen on-site safety compliance and worker welfare monitoring.
- Plan for ramp-up in lifting activity while maintaining environmental safeguards.
- Proper care while handling corroded/ Leaked drums.
- Liquid waste dripping from Tank No. 20 need to address.

7. Photographs

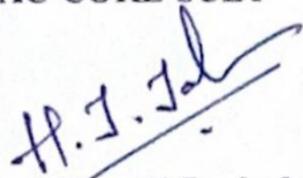




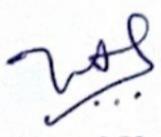
Submitted by,

Schedule – 1 Environment Auditor,
TIFAC CORE in Environmental Engineering, SCET

For TIFAC-CORE-SCET


Prof. Hemali Jardosh
Environmental Engineer


Dr. Juned Miyajan
Chemist


Prof. Anand Upadhyay
Chemical Engineer &
HOD, TIFAC-CORE-SCET

No. TIFAC-CORE-SCET/42/2025

Date of Submission: 14/10/2025

MONTHLY PROGRESS REPORT

Duration: 12/10/2025 to 11/11/2025

Location: Eco Waste Management, Plot Nos. 201–204, GIDC Palej, District Bharuch

1. Introduction

This project is in response to the urgent need for the environmentally sound disposal of a significant quantity of hazardous waste located at the Eco Waste Management facility at GIDC Palej, Dist. Bharuch. The waste, which includes both liquid and solid materials, has accumulated in large quantities and requires immediate action.

The impetus for this project comes from a directive by the Hon'ble National Green Tribunal (NGT). The GPCB has been directed to undertake the clearance of hazardous waste lying at the site.

The GPCB's Regional Office – Bharuch has initiated the process for the scientific removal of an estimated 3543.695 metric tons of hazardous waste. This project aims to allocate the work to qualified pre-processing and common incineration facilities to ensure the safe and proper disposal of this material, adhering to all environmental regulations and fulfilling the NGT's directive.

Agencies Involved

The following agencies and organizations are involved in this task:

- M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar: For the incineration of waste.
- M/s. ANAS Green Environment Pvt. Ltd., Dahej: For waste processing.
- M/s. BANAS Waste Management LLP, Dahej: For waste processing.
- Schedule-I Environment Auditor Team (TIFAC CORE in Environmental Engineering, SCET, Surat): For the supervision and record-keeping of the entire hazardous waste clearance activity

Objectives included:

- Ensuring Compliance
- Supervising Scientific Disposal
- Progress Monitoring and Verification
- Maintaining Comprehensive Records
- Reporting to Authorities
- On-site Safety Oversight

2. Reference to the Progress Made till 11/10/2025

The activities carried out during 12/09/2025 to 11/10/2025 are as follows:

- A joint preliminary site visit was conducted on September 12, 2025, involving GPCB, GIDC, lifting agencies, and other stakeholders to survey the site, confirm readiness, finalize operational logistics, and clarify compliance requirements for the safe removal and disposal of hazardous waste.
- Lifting operations commenced on September 20, 2025, after necessary arrangements were confirmed to be in place.
- Total quantity of Hazardous waste lifted for pre-processing till 11/10/2025 was 1283.255 MT including loose solids and Drums.

3. Waste Lifting Summary (12th October 2025 – 11th November 2025)**13th – 18th October 2025**

- Analysis Report Submitted Yes / No
- Waste Sent for Pre-Processing – 373.275 MT
- Waste Sent for Incineration – Nil
- Total Nos. of Drums Lifted – 1601

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Sr. No.	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Pre-lift Sampling Date	Analysis Date
1.	13/10/2025	M/s. Banas	10.680	21	Process Residue	Drums	36.1	04/10/2025	05/10/2025
2.	13/10/2025	M/s. Banas	18.590	22	Process Residue	Drums	36.1	04/10/2025	05/10/2025
3.	13/10/2025	M/s. Banas	11.340	23	Process Residue	Drums	36.1	04/10/2025	05/10/2025
4.	13/10/2025	M/s. Anas Green	9.005	1345	Process Residue	Drums	36.1	11/10/2025	12/10/2025
5.	13/10/2025	M/s. Anas Green	8.430	1346	Process Residue	Drums	36.1	11/10/2025	12/10/2025
6.	14/10/2025	M/s. Banas	17.935	24	Process Residue	Drums	36.1	04/10/2025	05/10/2025
7.	14/10/2025	M/s. Banas	10.865	25	Process Residue	Drums	36.1	04/10/2025	05/10/2025
8.	14/10/2025	M/s. Banas	11.665	26	Process Residue	Drums	36.1	04/10/2025	05/10/2025
9.	14/10/2025	M/s. Anas Green	8.470	1347	Process Residue	Drums	36.1	12/10/2025	13/10/2025
10.	14/10/2025	M/s. Anas Green	8.605	1348	Process Residue	Drums	36.1	12/10/2025	13/10/2025
11.	14/10/2025	M/s. Anas Green	9.320	1349	Process Residue	Drums	36.1	12/10/2025	13/10/2025
12.	14/10/2025	M/s. Anas Green	8.040	1350	Process Residue	Drums	36.1	12/10/2025	13/10/2025
13.	15/10/2025	M/s. Banas	8.820	27	Process Residue	Drums	36.1	04/10/2025	05/10/2025
14.	15/10/2025	M/s. Banas	19.250	28	Process Residue	Drums	36.1	04/10/2025	05/10/2025
15.	15/10/2025	M/s. Banas	8.710	29	Process Residue	Drums	36.1	04/10/2025	05/10/2025
16.	15/10/2025	M/s. Banas	9.680	30	Process Residue	Drums	36.1	04/10/2025	05/10/2025
17.	15/10/2025	M/s. Anas Green	8.280	1351	Process Residue	Drums	36.1	13/10/2025	14/10/2025
18.	15/10/2025	M/s. Anas Green	8.490	1352	Process Residue	Drums	36.1	13/10/2025	14/10/2025
19.	15/10/2025	M/s. Anas Green	8.490	1353	Process Residue	Drums	36.1	13/10/2025	14/10/2025
20.	16/10/2025	M/s. Anas Green	7.745	1354	Process Residue	Drums	36.1	14/10/2025	15/10/2025
21.	16/10/2025	M/s. Anas Green	9.070	1355	Process Residue	Drums	36.1	14/10/2025	15/10/2025
22.	16/10/2025	M/s. Anas Green	10.170	1356	Process Residue	Drums	36.1	14/10/2025	15/10/2025
23.	16/10/2025	M/s. Anas Green	9.015	1357	Process Residue	Drums	36.1	14/10/2025	15/10/2025
24.	16/10/2025	M/s. Banas	9.105	31	Process Residue	Drums	36.1	04/10/2025	05/10/2025
25.	16/10/2025	M/s. Banas	17.885	32	Process Residue	Drums	36.1	04/10/2025	05/10/2025
26.	16/10/2025	M/s. Banas	16.515	33	Process Residue	Drums	36.1	04/10/2025	05/10/2025
27.	17/10/2025	M/s. Banas	9.070	34	Process Residue	Drums	36.1	04/10/2025	05/10/2025
28.	17/10/2025	M/s. Banas	8.705	35	Process Residue	Drums	36.1	04/10/2025	05/10/2025
29.	17/10/2025	M/s. Banas	16.520	36	Process Residue	Drums	36.1	04/10/2025	05/10/2025
30.	17/10/2025	M/s. Banas	16.210	37	Process Residue	Drums	36.1	04/10/2025	05/10/2025



Eco Waste Management- Palej, Bharuch

					Residue				
31.	17/10/2025	M/s. Anas Green	8.395	1358	Process Residue	Drums	36.1	15/10/2025	16/10/2025
32.	17/10/2025	M/s. Anas Green	8.065	1359	Process Residue	Drums	36.1	15/10/2025	16/10/2025
33.	18/10/2025	M/s. Anas Green	6.575	1360	Process Residue	Drums	36.1	16/10/2025	17/10/2025
34.	18/10/2025	M/s. Anas Green	7.750	1361	Process Residue	Drums	36.1	16/10/2025	17/10/2025
35.	18/10/2025	M/s. Anas Green	7.815	1362	Process Residue	Drums	36.1	16/10/2025	17/10/2025

20th – 25th October 2025

A meeting of the agencies involved in the activity of the hazardous waste clearance from the Eco Waste Management site was held at the Regional Office, GPCB, Bharuch. It was mutually agreed to halt all site activities from 20.10.2025 to 25.10.2025 for Diwali holidays.

27th October 2025 to 1st November 2025

- Analysis Report Submitted - Yes
- Waste Sent for Pre-Processing – 281.26 MT
- Waste Sent for Incineration – Nil
- Total Nos. of Drums Lifted – 1216

Sr. No.	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Pre-lift Sampling Date	Analysis Date
1.	28/10/2025	M/s. ANAS Green	7.740	1363	Process Residue	Drums	36.1	26/10/2026	27/10/2025
2.	28/10/2025	M/s. ANAS Green	8.110	1364	Process Residue	Drums	36.1	26/10/2026	27/10/2025
3.	28/10/2025	M/s. ANAS Green	8.070	1365	Process Residue	Drums	36.1	26/10/2026	27/10/2025
4.	28/10/2025	M/s. ANAS Green	7.420	1366	Process Residue	Drums	36.1	26/10/2026	27/10/2025
5.	29/10/2025	M/s. ANAS Green	7.640	1367	Process Residue	Drums	36.1	27/10/2025	28/10/2025
6.	29/10/2025	M/s. ANAS Green	6.975	1368	Process Residue	Drums	36.1	27/10/2025	28/10/2025
7.	29/10/2025	M/s. ANAS Green	7.920	1369	Process Residue	Drums	36.1	27/10/2025	28/10/2025
8.	29/10/2025	M/s. ANAS Green	7.910	1370	Process Residue	Drums	36.1	27/10/2025	28/10/2025
9.	29/10/2025	M/s. ANAS Green	8.975	1371	Process Residue	Drums	36.1	27/10/2025	28/10/2025
10.	29/10/2025	M/s. ANAS Green	7.520	1372	Process Residue	Drums	36.1	27/10/2025	28/10/2025
11.	29/10/2025	M/s. ANAS Green	8.505	1373	Process Residue	Drums	36.1	27/10/2025	28/10/2025
12.	30/10/2025	M/s. ANAS Green	8.760	1374	Process Residue	Drums	36.1	28/10/2025	29/10/2025
13.	30/10/2025	M/s. ANAS Green	9.345	1375	Process Residue	Drums	36.1	28/10/2025	29/10/2025
14.	30/10/2025	M/s Banas	8.170	38	Process Residue	Drums	36.1	04/10/2025	05/10/2025
15.	30/10/2025	M/s Banas	9.115	39	Process Residue	Drums	36.1	04/10/2025	05/10/2025
16.	31/10/2025	M/s. ANAS Green	9.440	1376	Process Residue	Drums	36.1	29/10/2025	30/10/2025
17.	31/10/2025	M/s. ANAS Green	9.175	1377	Process Residue	Drums	36.1	29/10/2025	30/10/2025



Eco Waste Management- Palej, Bharuch

Sr. No.	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Pre-lift Sampling Date	Analysis Date
18.	31/10/2025	M/s. ANAS Green	8.470	1378	Process Residue	Drums	36.1	29/10/2025	30/10/2025
19.	31/10/2025	M/s. ANAS Green	8.430	1379	Process Residue	Drums	36.1	29/10/2025	30/10/2025
20.	31/10/2025	M/s Banas	16.895	40	Process Residue	Drums	36.1	04/10/2025	05/10/2025
21.	31/10/2025	M/s Banas	8.705	41	Process Residue	Drums	36.1	04/10/2025	05/10/2025
22.	31/10/2025	M/s Banas	8.055	42	Process Residue	Drums	36.1	04/10/2025	05/10/2025
23.	31/10/2025	M/s Banas	8.390	43	Process Residue	Drums	36.1	04/10/2025	05/10/2025
24.	31/10/2025	M/s Banas	8.140	44	Process Residue	Drums	36.1	04/10/2025	05/10/2025
25.	01/11/2025	M/s. ANAS Green	7.910	1380	Process Residue	Drums	36.1	30/10/2025	31/10/2025
26.	01/11/2025	M/s. ANAS Green	9.715	1381	Process Residue	Drums	36.1	30/10/2025	31/10/2025
27.	01/11/2025	M/s. ANAS Green	9.635	1382	Process Residue	Drums	36.1	30/10/2025	31/10/2025
28.	01/11/2025	M/s. ANAS Green	9.680	1383	Process Residue	Drums	36.1	30/10/2025	31/10/2025
29.	01/11/2025	M/s. ANAS Green	9.200	1384	Process Residue	Drums	36.1	30/10/2025	31/10/2025
30.	01/11/2025	M/s. ANAS Green	9.865	1385	Process Residue	Drums	36.1	30/10/2025	31/10/2025
31.	01/11/2025	M/s Banas	9.265	45	Process Residue	Drums	36.1	04/10/2025	05/10/2025
32.	01/11/2025	M/s Banas	8.115	46	Process Residue	Drums	36.1	04/10/2025	05/10/2025

03rd - 11th November 2025

- Analysis Report Submitted - Yes
- Waste Sent for Pre-Processing - 317.280 MT
- Waste Sent for Incineration - Nil
- Total Nos. of Drums Lifted - 1388

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Pre-lift Sampling Date	Analysis Date
1	03/11/2025	M/s. ANAS Green	9.980	1386	Process Residue	Drums	36.1	01/11/2025	02/11/2025
2	03/11/2025	M/s. ANAS Green	9.420	1387	Process Residue	Drums	36.1	01/11/2025	02/11/2025
3	03/11/2025	M/s. ANAS Green	7.535	1388	Process Residue	Drums	36.1	01/11/2025	02/11/2025
4	03/11/2025	M/s. ANAS Green	7.325	1389	Process Residue	Drums	36.1	01/11/2025	02/11/2025
5	03/11/2025	M/s. ANAS Green	6.795	1390	Process Residue	Drums	36.1	01/11/2025	02/11/2025
6	03/11/2025	M/s. BANAS	8.640	47	Process Residue	Drums	36.1	11/10/2025	12/10/2025
7	03/11/2025	M/s. BANAS	8.490	48	Process Residue	Drums	36.1	11/10/2025	12/10/2025
8	03/11/2025	M/s. BANAS	10.550	49	Process Residue	Drums	36.1	11/10/2025	12/10/2025
9	03/11/2025	M/s. BANAS	8.850	50	Process Residue	Drums	36.1	04/10/2025	05/10/2025
10	04/11/2025	M/s. ANAS Green	7.290	1391	Process	Drums	36.1	02/11/2025	03/11/2025

TIFAC-CORE-SCET (Auditor ID:2092)



Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cate. code	Pre-lift Sampling Date	Analysis Date
					Residue				
11	04/11/2025	M/s. ANAS Green	7.465	1392	Process Residue	Drums	36.1	02/11/2025	03/11/2025
12	04/11/2025	M/s. ANAS Green	8.080	1393	Process Residue	Drums	36.1	02/11/2025	03/11/2025
13	04/11/2025	M/s. ANAS Green	7.905	1394	Process Residue	Drums	36.1	02/11/2025	03/11/2025
14	04/11/2025	M/s. BANAS	9.405	51	Process Residue	Drums	36.1	11/10/2025	12/10/2025
15	04/11/2025	M/s. BANAS	9.000	52	Process Residue	Drums	36.1	11/10/2025	12/10/2025
16	05/11/2025	M/s. ANAS Green	7.645	1395	Process Residue	Drums	36.1	03/11/2025	04/11/2025
17	05/11/2025	M/s. ANAS Green	7.540	1396	Process Residue	Drums	36.1	03/11/2025	04/11/2025
18	05/11/2025	M/s. ANAS Green	8.075	1397	Process Residue	Drums	36.1	03/11/2025	04/11/2025
19	05/11/2025	M/s. ANAS Green	8.730	1398	Process Residue	Drums	36.1	03/11/2025	04/11/2025
20	05/11/2025	M/s. BANAS	9.715	53	Process Residue	Drums	36.1	11/10/2025	12/10/2025
21	05/11/2025	M/s. BANAS	8.935	54	Process Residue	Drums	36.1	11/10/2025	12/10/2025
22	06/11/2025	M/s. ANAS Green	8.045	1399	Process Residue	Drums	36.1	04/11/2025	05/11/2025
23	06/11/2025	M/s. ANAS Green	7.885	1400	Process Residue	Drums	36.1	04/11/2025	05/11/2025
24	06/11/2025	M/s. ANAS Green	7.350	1401	Process Residue	Drums	36.1	04/11/2025	05/11/2025
25	06/11/2025	M/s. ANAS Green	6.700	1402	Process Residue	Drums	36.1	04/11/2025	05/11/2025
26	06/11/2025	M/s. ANAS Green	7.190	1403	Process Residue	Drums	36.1	04/11/2025	05/11/2025
27	07/11/2025	M/s. ANAS Green	7.850	1404	Process Residue	Drums	36.1	05/11/2025	06/11/2025
28	07/11/2025	M/s. ANAS Green	8.355	1405	Process Residue	Drums	36.1	05/11/2025	06/11/2025
29	07/11/2025	M/s. BANAS	10.300	55	Process Residue	Drums	36.1	11/10/2025	12/10/2025
30	07/11/2025	M/s. BANAS	10.735	56	Process Residue	Drums	36.1	11/10/2025	12/10/2025
31	08/11/2025	M/s. ANAS Green	7.080	1406	Process Residue	Drums	36.1	06/11/2025	07/11/2025
32	08/11/2025	M/s. ANAS Green	8.685	1407	Process Residue	Drums	36.1	06/11/2025	07/11/2025
33	08/11/2025	M/s. ANAS Green	7.720	1408	Process Residue	Drums	36.1	06/11/2025	07/11/2025
34	10/11/2025	M/s. ANAS Green	8.055	1409	Process Residue	Drums	36.1	08/11/2025	09/11/2025
35	10/11/2025	M/s. ANAS Green	7.405	1410	Process Residue	Drums	36.1	08/11/2025	09/11/2025
36	11/11/2025	M/s. ANAS Green	8.380	1411	Process Residue	Drums	36.1	08/11/2025	09/11/2025
37	11/11/2025	M/s. ANAS Green	8.625	1412	Process Residue	Drums	36.1	08/11/2025	09/11/2025
38	11/11/2025	M/s. ANAS Green	9.550	1413	Process Residue	Drums	36.1	08/11/2025	09/11/2025
Total			317.280	-	-	-	-	-	-



Cumulative till 11/11/2025

Duration	Qty. lifted (MT)	Cumulative Qty. (MT)
20/09/2025 to 27/09/2025	840.20	840.20
29/09/2025 to 04/10/2025	244.83*	1085.03
06/10/2025 to 11/10/2025	198.225	1283.255
13/10/2025 to 25/10/2025	373.275	1656.53
27/10/2025 to 01/11/2025	281.26	1937.79
03/11/2025 to 11/11/2025	317.28	2255.07

Note: A typing error occurred in the reported waste quantity lifted on 04/10/2025. The actual quantity lifted via Manifest No. 1330 was 9.255 MT instead of 6.255 MT (a difference of 3 MT). The total quantity for respective week (29/09/2025 to 04/10/2025) and subsequent weeks in the table above has been updated by considering the corrected figure.

4. Safety & Training

➤ Trainings Conducted as per the details given below

Sr. No.	Type of Training	Date
1.	Emergency Preparedness Training	14/10/2025
2.	Housekeeping training	17/10/2025
3.	Fire Safety Training	08/11/2025

➤ Emergency Equipment Status:

Sr. No.	Equipment	Status
1.	Fire Hydrant	Yes but not in operation due to maintenance
2.	Ambulance	Yes
3.	Spark Arrestor	Yes
4.	Antidote Kits	Yes
5.	PPEs to workers	Yes

➤ Accident/Near Misses Reported: No

5. Environmental Safeguards

- Measures for Spillage/Leakage Control : Fly Ash, Saw Dust Available
- Dust/Emission Control Measures in Place: No
- Leachate/Secondary Pollution Observed: Yes. Details along with corrective actions for the same is as follows:
 - i. The incidents of leakage from one of the drums were observed during the lifting activity followed by high fumigation on 30th October 2025 at 4.00 PM and 10th November 2025 at 3.55 PM respectively. It was decided to put the activity on halt for the rest of the day till the fumigation completely dissipated and the area is confirmed safe for personnel.
 - ii. Leachate/leakage is being covered with saw dust/fly ash and collected in jumbo bags to avoid further spread as and when generated during the lifting of the drums.

6. Additional Notes / Suggestions

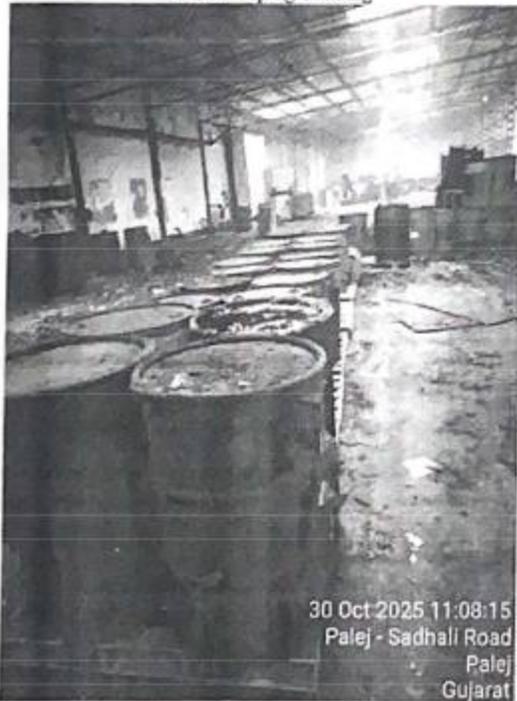
- Continual practice of Training at regular frequency
- Strengthen on-site safety compliance and worker welfare monitoring.
- Proper care while handling corroded/ damaged drums.
- It is suggested to lift IBC tanks filled with liquid waste placed near tank farm area.

7. Photographs

Housekeeping Training



Spillage/Leakage covered with Fly ash



Lifting Activity (Pallatisation)



Lifting Activity (Use of Fork lift)



Fire Safety Training



Drum Leakage followed by Fumigation

Submitted by,

Schedule – I Environment Auditor,
TIFAC CORE in Environmental Engineering, SCET

For TIFAC-CORE-SCET

Prof. Hemali Jardosh
Environmental Engineer

Dr. Juned Miyajan
Chemist



Prof. Anand P. Upadhyay
Chemical Engineer &
HOD, TIFAC-CORE-SCET

No. TIFAC-CORE-SCET/54/2025

Date: 14/11/2025
Place: Surat

MONTHLY PROGRESS REPORT

Duration: 12/11/2025 to 11/12/2025

Location: Eco Waste Management, Plot Nos. 201–204, GIDC Palej, District Bharuch

1. Introduction

This project is in response to the urgent need for the environmentally sound disposal of a significant quantity of hazardous waste located at the Eco Waste Management facility at GIDC Palej, Dist. Bharuch. The waste, which includes both liquid and solid materials, has accumulated in large quantities and requires immediate action.

The impetus for this project comes from a directive by the Hon'ble National Green Tribunal (NGT). The GPCB has been directed to undertake the clearance of hazardous waste lying at the site.

The GPCB's Regional Office – Bharuch has initiated the process for the scientific removal of an estimated 3543.695 metric tons of hazardous waste. This project aims to allocate the work to qualified pre-processing and common incineration facilities to ensure the safe and proper disposal of this material, adhering to all environmental regulations and fulfilling the NGT's directive.

Agencies Involved

The following agencies and organizations are involved in this task:

- **M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar:** For the incineration of waste.
- **M/s. ANAS Green Environment Pvt. Ltd., Dahej:** For waste processing.
- **M/s. BANAS Waste Management LLP, Dahej:** For waste processing.
- **Schedule-I Environment Auditor Team (TIFAC CORE in Environmental Engineering, SCET, Surat):** For the supervision and record-keeping of the entire hazardous waste clearance activity.

Objectives included:

- Ensuring Compliance
- Supervising Scientific Disposal
- Progress Monitoring and Verification
- Maintaining Comprehensive Records
- Reporting to Authorities
- On-site Safety Oversight

2. Reference to the Progress Made till 11/11/2025

The activities carried out during 12/09/2025 to 11/11/2025 are as follows:

- A joint preliminary site visit was conducted on September 12, 2025, involving GPCB, GIDC, lifting agencies, and other stakeholders to survey the site, confirm readiness, finalize operational logistics, and clarify compliance requirements for the safe removal and disposal of hazardous waste.
- Lifting operations commenced on September 20, 2025, after necessary arrangements were confirmed to be in place.
- Meetings conducted vide dated 26/09/2025, 16/10/2025 review the progress of lifting activities and discuss future planning at RO-GPCB, Bharuch.
- Total quantity of Hazardous waste lifted for pre-processing till 11/11/2025 was 2255.07 MT including loose solids and Drums.

3. Waste Lifting Summary (12th November 2025 - 11th December 2025)

Hazardous waste for Pre-Processing

- Analysis Report Submitted – Yes
- Waste Sent for Pre-Processing – 66.735 MT
- Total Nos. of Drums Lifted – 212
- Total Nos of IBC Lifted – 09



Eco Waste Management- Palej, Bharuch

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code	Sampling Date	Analysis Date
1.	17/11/2025	M/s. Anas Green	8.090	1414	Process Residue	Drums	36.1	14/11/2025	15/11/2025
2.	17/11/2025	M/s. Anas Green	7.390	1415	Process Residue	Drums	36.1	14/11/2025	15/11/2025
3.	17/11/2025	M/s. Anas Green	7.830	1416	Process Residue	Drums	36.1	14/11/2025	15/11/2025
4.	18/11/2025	M/s. Anas Green	2.775	1417	Contaminated Cotton Waste	Loose	33.2	14/11/2025	15/11/2025
5.	18/11/2025	M/s. Anas Green	12.185	1418	Process Residue	IBC Tank	36.1	14/11/2025	15/11/2025
6.	18/11/2025	M/s. Anas Green	9.590	1419	Process Residue	Drums	36.1	14/11/2025	15/11/2025
7.	19/11/2025	M/s. Anas Green	8.715	1420	Process Residue	Drums	36.1	17/11/2025	18/11/2025
8.	19/11/2025	M/s. Anas Green	10.160	1421	Process Residue	Drums	36.1	17/11/2025	18/11/2025
Total			66.735						

Hazardous waste for Incineration

- Waste Sent for Incineration – 75.435 MT
- Total Nos. of Drums Lifted - 186
- Total Nos. of IBC Lifted – 22

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code
1.	21/11/2025	M/s BEIL	8.890	10399	Process Residue	Drums	36.1
2.	21/11/2025	M/s BEIL	9.145	10400	Process Residue	Drums	36.1
3.	22/11/2025	M/s BEIL	8.490	10401	Process Residue	Drums	36.1
4.	22/11/2025	M/s BEIL	8.165	10402	Process Residue	Drums	36.1
5.	26/11/2025	M/s BEIL	8.300	10403	Process Residue	Drums	36.1
6.	06/12/2025	M/s BEIL	18.310	10404	Process Residue	IBC Tanks	36.1
7.	08/12/2025	M/s BEIL	14.135	10405	Process Residue	IBC Tanks	36.1
Total			75.435				

Note: The hazardous waste lifted by M/s. BEIL for incineration which has been rejected by M/s. Anas Green and M/s. Banas, based on analysis, and found not suitable for pre-processing.

Cumulative till 11/12/2025

Duration	Qty. lifted (MT)	Cumulative Qty. (MT)
20/09/2025 to 27/09/2025	840.20	840.20
29/09/2025 to 04/10/2025	244.83	1085.03
06/10/2025 to 11/10/2025	198.225	1283.255
13/10/2025 to 25/10/2025	373.275	1656.53



Eco Waste Management- Palej, Bharuch

27/10/2025 to 01/11/2025	281.26	1937.79
03/11/2025 to 11/11/2025	317.28	2255.07
12/11/2025 to 11/12/2025	142.170	2397.240

4. Safety & Training

➤ Trainings Conducted as per the details given below

Sr. No.	Type of Training	Date
1.	Operation & use of Fire extinguisher	17/11/2025

➤ Emergency Equipment Status:

Sr. No.	Equipment	Status
1.	Fire Hydrant	Yes
2.	Ambulance	Yes
3.	Spark Arrestor	Yes
4.	Antidote Kits	Yes
5.	PPEs to workers	Yes

➤ Accident/Near Misses Reported: No

5. Environmental Safeguards

- Measures for Spillage/Leakage Control : Fly Ash, Saw Dust Available
- Dust/Emission Control Measures in Place: No
- Leachate/Secondary Pollution Observed: Yes. Details along with corrective actions for the same is as follows:
 - Secondary pollution (leachate contained in the dyke wall) observed due to a leak from Tank No. 20 & 21 on November 26, 2025. Agencies have been informed, and prompt action was recommended. A temporary containment bund was created to prevent the spread of hazardous waste.
 - Lifting operations caused damage to 311 MS drums, 57 HDPE drums, and an IBC tank till date, requiring appropriate action.
 - Chemical fumes caused by drum leakages and acidic waste transfers are causing eye irritation and delaying lifting operations. All site personnel are required to wear appropriate PPE and follow established safety protocols without exception.

Additional Notes / Suggestions

- Continual practice of Training at regular frequency
- Strengthen on-site safety compliance and worker welfare monitoring.
- Proper care while handling corroded/ damaged drums.
- On November 15, 2025, a meeting was held at the GPCB, Bharuch, with all agencies involved in the lifting activity. The purpose was to review the progress to date and discuss future planning.
- On November 17th 2025, a site visit was arrange with all agencies involved in the lifting activity. The purpose was to do proper planning for waste lifting and Sampling of remaining waste and also discussion for leakage from Tank No. 21
- Lifting agencies are instructed to lift/shift the damaged drums which are located on the floor of the industry premises.
- Waste from Tank No. 11,14,20,21 was successfully transferred to IBC tanks by M/s. BEIL.



6. Photographs



Operation & use of Fire extinguisher



Loading of Incinerable Waste

22 Nov 2025 11:24:15
Palej - Sadhali Road
Palej
Gujarat



Leakage from Tank No. 21



Leakage Contained in Dyke Wall

26 Nov 2025 10:47:59
Palej
Gujarat



Waste Transfer From Tank No 20 & 21 to IBC

3 Dec 2025 12:36:41
Palej - Sadhali Road
Palej
Gujarat



Loading of IBC



Leakage/Leachate due to damaged drums

27 Nov 2025 10:49:32
Palej - Sadhali Road
Palej
Gujarat



Fumigation during transfer from Tank

Submitted by,

Schedule – 1 Environment Auditor,
TIFAC CORE in Environmental Engineering, SCET

For TIFAC-CORE-SCET



**Prof. Hemali Jardosh
Environmental Engineer**



**Dr. Juned Miyajan
Chemist**



**Prof. Anand P. Upadhyay
Chemical Engineer &
HOD, TIFAC-CORE-SCET**



No. TIFAC-CORE-SCET/63/2025

Date: 16/12/2025

Place: Surat

MONTHLY PROGRESS REPORT**Duration:** 12/12/2025 to 11/01/2026**Location:** Eco Waste Management, Plot Nos. 201-204, GIDC Palej, District Bharuch**1. Introduction**

This project is in response to the urgent need for the environmentally sound disposal of a significant quantity of hazardous waste located at the Eco Waste Management facility at GIDC Palej, Dist. Bharuch. The waste, which includes both liquid and solid materials, has accumulated in large quantities and requires immediate action.

The impetus for this project comes from a directive by the Hon'ble National Green Tribunal (NGT). The GPCB has been directed to undertake the clearance of hazardous waste lying at the site.

The GPCB's Regional Office – Bharuch has initiated the process for the scientific removal of an estimated 3543.695 metric tons of hazardous waste. This project aims to allocate the work to qualified pre-processing and common incineration facilities to ensure the safe and proper disposal of this material, adhering to all environmental regulations and fulfilling the NGT's directive.

Agencies Involved

The following agencies and organizations are involved in this task:

- M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar: For the incineration of waste.
- M/s. ANAS Green Environment Pvt. Ltd., Dahej: For waste processing.
- M/s. BANAS Waste Management LLP, Dahej: For waste processing.
- Schedule-I Environment Auditor Team (TIFAC CORE in Environmental Engineering, SCET, Surat): For the supervision and record-keeping of the entire hazardous waste clearance activity.

Objectives included:

- Ensuring Compliance
- Supervising Scientific Disposal
- Progress Monitoring and Verification
- Maintaining Comprehensive Records
- Reporting to Authorities
- On-site Safety Oversight

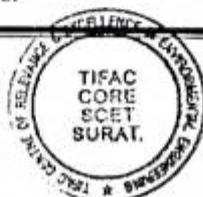
2. Reference to the Progress Made till 11/12/2025

The activities carried out during 12/09/2025 to 11/12/2025 are as follows:

- A joint preliminary site visit was conducted on September 12, 2025, involving GPCB, GIDC, lifting agencies, and other stakeholders to survey the site, confirm readiness, finalize operational logistics, and clarify compliance requirements for the safe removal and disposal of hazardous waste.
- Lifting operations commenced on September 20, 2025, after necessary arrangements were confirmed to be in place.
- Meetings conducted vide dated 26/09/2025, 16/10/2025, 15/11/2025 and 17/11/2025 review the progress of lifting activities and discuss future planning at RO-GPCB, Bharuch and sit Eco waste management side respectively.
- Total quantity of Hazardous waste lifted for pre-processing and incineration till 11/12/2025 was 2397.40 MT including loose solids and Drums.

3. Waste Lifting Summary (11th December 2025 - 12th January 2026)**Hazardous waste for Pre-Processing**

- Analysis Report Submitted – Yes
- Waste Sent for Pre-Processing – 653.670 MT
- Waste Sent for Incineration – 111.300
- Total Nos. of Drums Lifted – 1516 Nos.



➤ Total Nos of IBC Lifted – 121 Nos.

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code	Pre-lift Sampling Date	Analysis Date
1.	15/12/2025	M/s. Anas Green	7.315	1422	Process Residue	Drums	36.1	19/11/2025	20/11/2025
2.	15/12/2025	M/s. Anas Green	7.160	1423	Process Residue	Drums	36.1	19/11/2025	20/11/2025
3.	15/12/2025	M/s. Banas	9.235	57	Process Residue	Drums	36.1	04/10/2025	05/10/2025
4.	16/12/2025	M/s. Anas Green	6.565	1424	Process Residue	Drums	36.1	19/11/2025	20/11/2025
5.	16/12/2025	M/s. Anas Green	8.870	1425	Contaminated Cotton Waste	Loose	33.2	19/11/2025	20/11/2025
6.	16/12/2025	M/s. Anas Green	1.175	1426	Contaminated Cotton Waste	Loose	33.2	19/11/2025	20/11/2025
7.	16/12/2025	M/s. Banas	9.560	58	Process Residue	Drums	36.1	15/12/2025	16/12/2025
8.	16/12/2025	M/s. Banas	9.595	59	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
9.	16/12/2025	M/s. Banas	8.415	60	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
10.	16/12/2025	M/s. Banas	7.170	61	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
11.	16/12/2025	M/s. Banas	7.930	62	Process Residue	Drums	36.1	15/12/2025	16/12/2025
12.	17/12/2025	M/s. Anas Green	10.050	1427	Process Residue	Drums	36.1	15/12/2025	16/12/2025
13.	17/12/2025	M/s. Anas Green	7.575	1428	Process Residue	Drums	36.1	15/12/2025	16/12/2025
14.	17/12/2025	M/s. Banas	10.960	63	Process Residue	Drums	36.1	15/12/2025	16/12/2025
15.	17/12/2025	M/s. Banas	10.240	64	Process Residue	Drums	36.1	15/12/2025	16/12/2025
16.	17/12/2025	M/s. Banas	9.415	65	Process Residue	Drums	36.1	15/12/2025	16/12/2025
17.	18/12/2025	M/s. Anas Green	8.095	1429	Process Residue	Drums	36.1	16/12/2025	17/12/2025
18.	18/12/2025	M/s. Anas Green	8.290	1430	Process Residue	Drums	36.1	16/12/2025	17/12/2025
19.	18/12/2025	M/s. Banas	19.790	66	Process Residue	Drums	36.1	15/12/2025	16/12/2025
20.	18/12/2025	M/s. Banas	10.035	67	Process Residue	Drums	36.1	15/12/2025	16/12/2025
21.	18/12/2025	M/s. Banas	8.865	68	Process Residue	Drums	36.1	15/12/2025	16/12/2025
22.	19/12/2025	M/s. Anas Green	11.580	1431	Process Residue	IBC	36.1	17/12/2025	18/12/2025
23.	19/12/2025	M/s. Anas Green	10.310	1432	Process Residue	IBC	36.1	17/12/2025	18/12/2025
24.	19/12/2025	M/s. Anas Green	5.350	1433	Process Residue	Drums & IBC	36.1	17/12/2025	18/12/2025
25.	19/12/2025	M/s. Banas	8.020	69	Process Residue	IBC	36.1	18/11/2025	19/11/2025
26.	19/12/2025	M/s. Banas	8.200	70	Process Residue	IBC	36.1	18/11/2025	19/11/2025
27.	19/12/2025	M/s. Banas	9.520	71	Process Residue	IBC	36.1	11/10/2025	12/10/2025
28.	19/12/2025	M/s. Banas	2.910	72	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
29.	19/12/2025	M/s. Banas	4.570	73	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
30.	20/12/2025	M/s. Anas Green	10.675	1434	Contaminated Cotton Waste	Loose	33.2	18/12/2025	19/12/2025
31.	20/12/2025	M/s. Anas Green	3.225	1435	Contaminated Cotton Waste	Loose	33.2	18/12/2025	19/12/2025
32.	20/12/2025	M/s. Anas Green	6.450	1436	Contaminated Cotton Waste	Loose	33.2	18/12/2025	19/12/2025
33.	20/12/2025	M/s. Banas	8.525	74	Process Residue	Drums	36.1	11/10/2025	12/10/2025
34.	20/12/2025	M/s. Banas	8.845	75	Process Residue	Drums	36.1	11/10/2025	12/10/2025
35.	20/12/2025	M/s. Banas	2.495	76	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
36.	20/12/2025	M/s. Banas	3.425	77	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
37.	20/12/2025	M/s. Banas	4.150	78	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
38.	21/12/2025	M/s. Banas	15.930	79	Process Residue	Loose	36.1	15/12/2025	16/12/2025
39.	21/12/2025	M/s. Banas	8.395	80	Process Residue	Drums	36.1	11/10/2025	12/10/2025
40.	21/12/2025	M/s. Banas	4.505	81	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
41.	21/12/2025	M/s. Banas	7.485	82	Process Residue	Drums	36.1	11/10/2025	12/10/2025
42.	21/12/2025	M/s. Banas	5.010	83	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
43.	21/12/2025	M/s. Banas	4.955	84	Contaminated Cotton Waste	Loose	33.2	18/11/2025	19/11/2025
44.	21/12/2025	M/s. Banas	8.790	85	Process Residue	Drums	36.1	11/10/2025	12/10/2025



45.	21/12/2025	M/s. Banas	5.835	86	Process Residue	Loose	36.1	15/12/2025	16/12/2025
46.	22/12/2025	M/s. Banas	9.170	87	Process Residue	Drums	36.1	11/10/2025	12/10/2025
47.	22/12/2025	M/s. Banas	8.810	88	Process Residue	Drums	36.1	11/10/2025	12/10/2025
48.	23/12/2025	M/s. Anas Green	9.745	1437	Process Residue	Loose	36.1	20/12/2025	21/12/2025
49.	23/12/2025	M/s. Anas Green	9.510	1438	Process Residue	Loose	36.1	20/12/2025	21/12/2025
50.	23/12/2025	M/s. Banas	9.850	89	Process Residue	Drums	36.1	11/10/2025	12/10/2025
51.	24/12/2025	M/s. Banas	1.480	90	Process Residue	Drums	36.1	11/10/2025	12/10/2025
52.	26/12/2025	M/s. Banas	9.270	91	Process Residue	IBC	36.1	18/11/2025	19/11/2025
53.	26/12/2025	M/s. Banas	9.985	92	Process Residue	Drums	36.1	11/10/2025	12/10/2025
54.	26/12/2025	M/s. Banas	21.235	93	Process Residue	Loose	36.1	26/12/2025	26/12/2025
55.	27/12/2025	M/s. Banas	7.625	94	Process Residue	Drums	36.1	11/10/2025	12/10/2025
56.	27/12/2025	M/s. Banas	9.130	95	Process Residue	Drums	36.1	11/10/2025	12/10/2025
57.	29/12/2025	M/s. Banas	9.295	96	Process Residue	Drums	36.1	11/10/2025	12/10/2025
58.	29/12/2025	M/s. Banas	9.225	97	Process Residue	Drums	36.1	11/10/2025	12/10/2025
59.	30/12/2025	M/s. Banas	9.620	98	Process Residue	Drums	36.1	18/11/2025	19/11/2025
60.	30/12/2025	M/s. Banas	15.010	99	Process Residue	Loose	36.1	26/12/2025	26/12/2025
61.	31/12/2025	M/s. Banas	25.965	100	Process Residue	Loose	36.1	26/12/2025	26/12/2025
62.	31/12/2025	M/s. Banas	7.235	101	Process Residue	Drums	36.1	11/10/2025	12/10/2025
63.	31/12/2025	M/s. Banas	2.865	102	Process Residue	Drums	36.1	11/10/2025	12/10/2025
64.	03/01/2026	M/s. Banas	15.270	103	Process Residue	Loose	36.1	26/12/2025	26/12/2025
65.	03/01/2026	M/s. Banas	8.830	104	Process Residue	Drums	36.1	11/10/2025	12/10/2025
66.	03/01/2026	M/s. Banas	9.180	105	Process Residue	Drums	36.1	11/10/2025	12/10/2025
67.	03/01/2026	M/s. Banas	14.630	106	Process Residue	Loose	36.1	26/12/2025	26/12/2025
68.	04/01/2026	M/s. Banas	14.190	107	Process Residue	Loose	36.1	26/12/2025	26/12/2025
69.	04/01/2026	M/s. Banas	10.660	108	Process Residue	Drums	36.1	11/10/2025	12/10/2025
70.	04/01/2026	M/s. Banas	2.990	109	Process Residue	Loose	36.1	26/12/2025	26/12/2025
71.	04/01/2026	M/s. Banas	1.865	110	Process Residue	Loose	36.1	26/12/2025	26/12/2025
72.	05/01/2026	M/s. Banas	18.685	111	Process Residue	Loose	36.1	26/12/2025	26/12/2025
73.	05/01/2026	M/s. Banas	8.385	112	Process Residue	Drums	36.1	11/10/2025	12/10/2025
74.	05/01/2026	M/s. Anas Green	6.410	1439	Process Residue	Loose	28.1	23/12/2025	24/12/2025
75.	06/01/2026	M/s. Anas Green	2.090	1440	Process Residue	Loose	36.1	23/12/2025	24/12/2025
Total			653.670						

Hazardous waste sent for Incineration

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code
1.	26/12/2025	M/s BEIL	19.005	10406	Incineration	IBC	36.1
2.	26/12/2025	M/s BEIL	17.225	10407	Incineration	IBC	36.1
3.	28/12/2025	M/s BEIL	14.555	10408	Incineration	IBC	36.1
4.	28/12/2025	M/s BEIL	8.885	10882	Incineration	IBC	36.1
5.	29/12/2025	M/s. BEIL	16.735	10883	Incineration	IBC	36.1
6.	30/12/2025	M/s. BEIL	12.635	10884	Incineration	IBC	36.1
7.	31/12/2025	M/s. BEIL	8.700	10880	Incineration	IBC	36.1
8.	02/01/2026	M/s. BEIL	3.290	10881	Incineration	Bags	36.1
9.	07/01/2026	M/S. BEIL	10.270	10885	Incineration	IBC	36.1
Total			111.300				



Note: The hazardous waste lifted by M/s. BEIL for incineration which has been rejected by M/s. Anas Green and M/s. Banas, based on analysis and found not suitable for pre-processing.

Cumulative till 11/01/2026

Duration	Qty. lifted (MT)	Cumulative Qty. (MT)
20/09/2025 to 11/10/2025	1283.255	1283.255
12/10/2025 to 11/11/2025	971.815	2255.07
12/11/2025 to 11/12/2025	142.170	2397.240
12/12/2025 to 11/01/2026	764.970	3162.210

4. Safety & Training

➤ Trainings Conducted as per the details given below

Sr. No.	Type of Training	Date
1.	Safety Training	06/01/2026

➤ Emergency Equipment Status:

Sr. No.	Equipment	Status
1.	Fire Hydrant	Yes
2.	Ambulance	Yes
3.	Spark Arrestor	Yes
4.	Antidote Kits	Yes
5.	PPEs to workers	Yes

➤ Accident/Near Misses Reported: No

5. Environmental Safeguards

- Measures for Spillage/Leakage Control : Fly Ash, Saw Dust Available
- Dust/Emission Control Measures in Place: No
- Leachate/Secondary Pollution Observed: Yes, Details along with corrective actions for the same is as follows:

Sr. No.	Details	Corrective Action
1.	Secondary pollution (leachate contained in the dyke wall) observed due to a leak from Tank No. 20 & 21 on November 26, 2025.	Leachate cleaning within the dyke wall area has been commenced on 04/01/2026 and completed by 08/01/2026. Using fly ash and sawdust as absorbent agents, the waste was stabilized, collected, and subsequently transported for incineration.
2.	It was observed that corroded drums due to prolonged storage condition, inappropriate stacking/palletization and ongoing Lifting operations resulted in the damage of approximately 336 MS drums and 63 HDPE drums till date, which caused the floor spillage interrupting the ongoing clearance activities.	Approx. 286 nos. leakage and damaged MS drums and 60 nos of HDPE drums are lifted and sent for disposal. Approx. 50 Nos. of drums and 2 Nos of IBCs are yet to be lifted.
3.	It was observed that significant quantity of the waste remaining in the premises consist of the leaked/damaged drums which was difficult to lift, casing fumigation followed by the frequent interruption in the lifting activity. All site personnel are required to wear appropriate PPE and follow established safety protocols without exception.	Site personnel are strictly adhering to PPE protocols, with auditors providing continuous oversight and real-time instructions. No fumigation are observed after addressing the lacked/damaged drums.



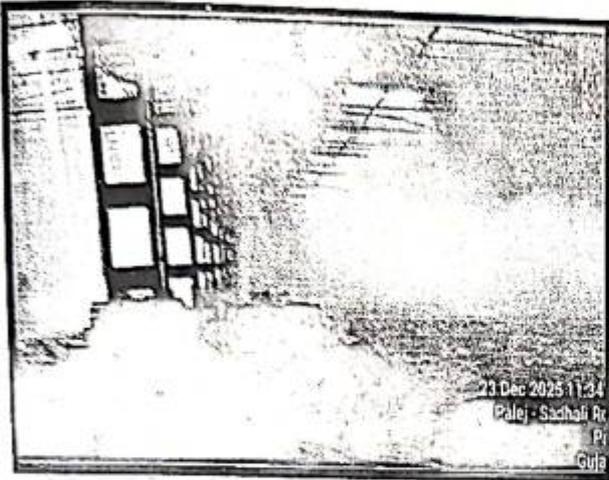
Additional Notes / Suggestions

- Continual practice of Training at regular frequency
- Strengthen on-site safety compliance and worker welfare monitoring.
- Proper care while handling corroded/ damaged drums.
- On December 15th 2025, a site visit was conducted with all agencies involved in the lifting activity including official from RO, GPCB-Bharuch. The purpose was to do proper planning for lifting/clearance of remaining waste located at site.
- Lifting agencies are instructed to lift/shift the damaged drums which are located on the floor of the industry premises.
- On January 3rd, 2026, a meeting was held at Site (Eco Waste Management), Palej, with all agencies involved in the lifting activity. The purpose was to review the progress to date and discuss future planning regarding the final phase of clearance activities. Key points discussed during the meetings are as follows:
 - Discussion held regarding planning and available options for floor clearance, which will commence once the remaining hazardous waste is removed from the premises.
 - While majority of liquid waste from HDPE tanks has been transported for incineration by M/s. BEIL Infrastructure Limited, solid/semi-solid residue remains at the bottom of the few tanks.
 - Transfer Issues: Since this residue cannot be moved via standard pumps, the committee discussed alternative lifting methods.
 - Feasibility: Discussions were held regarding onsite vs. offsite clearance. The regional Officer, GPCB, Bharuch has instructed the M/s. BEIL Infrastructure Limited to identify specific tanks where on-site clearance/waste transfer is difficult due to potential hazards caused by prevailing conditions of tank and associated auxiliaries due to prolonged storage and physical/chemical properties of material stored in it.
- Liquid waste from Tank No. 11, 14, 20, 21 was successfully transferred to IBC tanks by M/s. BEIL. However, lifting of semi-solid waste from the bottom of the HDPE tank is underway via bottom manhole.
- Solid waste lifting from the underground RCC tank is pending.
- Bottom manholes of the remaining storage tanks were inspected by M/s. BEIL by keeping all safety measure, the findings are as below:

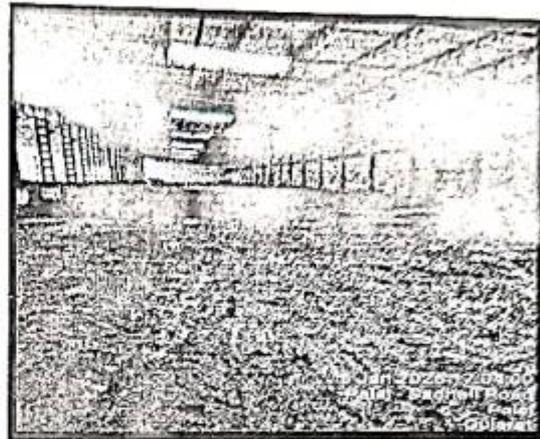
Sr. No.	Tank No.	Current Status
1.	18, 25, 26, 27	Empty
2.	01, 02, 03, 04, 05, 06, 07, 08, 09, 10, 11, 12, 13, 14, 15, 16, 19, 20, 21, 22, 23, 24	Semi-Solid Material at bottom
3.	17	Liquid is being transferred



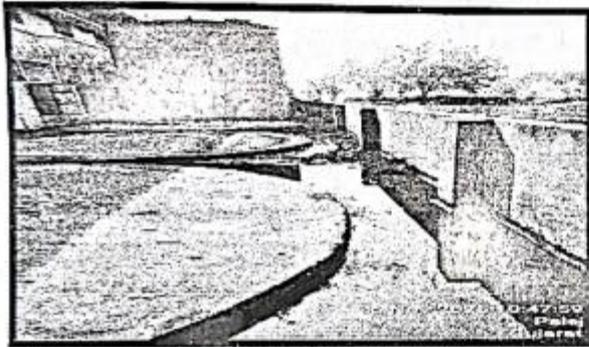
6. Photographs



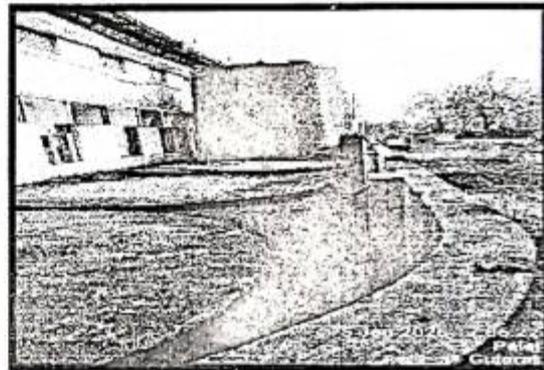
Before Lifting the damage drums



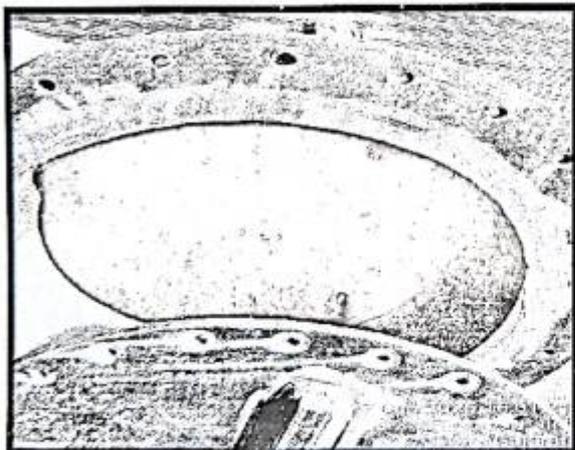
After lifting the damage drums



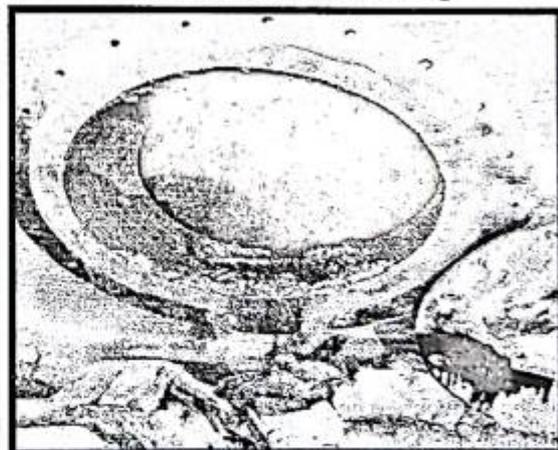
Dyke wall filled with leachate



After Dyke Wall Cleaning



Empty Bottom HDPE Tank



Semi-solid material at bottom

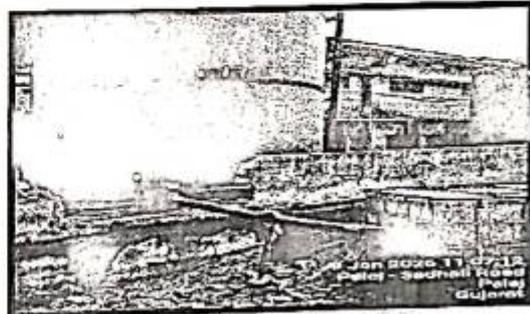




GPCB Visit at Site



Safety Training



Tank No.17 Liquid transfer to IBC

Submitted by,

Schedule – 1 Environment Auditor,
TIFAC CORE in Environmental Engineering, SCET

For TIFAC-CORE-SCET

H. J. Jardosh
Prof. Hemali Jardosh
Environmental Engineer

Juned sm
Dr. Juned Miyajan
Chemist



Anand P. Upadhyay
Prof. Anand P. Upadhyay
Chemical Engineer &
HOD, TIFAC-CORE-SCET

No. TIFAC-CORE-SCET/06/2026

Date: 16/01/2026
Place: Surat

MONTHLY PROGRESS REPORT**Duration:** 12/01/2026 to 11/02/2026**Location:** Eco Waste Management, Plot Nos. 201–204, GIDC Palej, District Bharuch**1. Introduction**

This project is in response to the urgent need for the environmentally sound disposal of a significant quantity of hazardous waste located at the Eco Waste Management facility at GIDC Palej, Dist. Bharuch. The waste, which includes both liquid and solid materials, has accumulated in large quantities and requires immediate action.

The impetus for this project comes from a directive by the Hon'ble National Green Tribunal (NGT). The GPCB has been directed to undertake the clearance of hazardous waste lying at the site.

The GPCB's Regional Office – Bharuch has initiated the process for the scientific removal of an estimated 3543.695 metric tons of hazardous waste. This project aims to allocate the work to qualified pre-processing and common incineration facilities to ensure the safe and proper disposal of this material, adhering to all environmental regulations and fulfilling the NGT's directive.

Agencies Involved

The following agencies and organizations are involved in this task:

- M/s. BEIL Infrastructure Limited, Dahej/Ankleshwar: For the incineration of waste.
- M/s. ANAS Green Environment Pvt. Ltd., Dahej: For waste processing.
- M/s. BANAS Waste Management LLP, Dahej: For waste processing.
- Schedule-I Environment Auditor Team (TIFAC CORE in Environmental Engineering, SCET, Surat): For the supervision and record-keeping of the entire hazardous waste clearance activity.

Objectives included:

- Ensuring Compliance
- Supervising Scientific Disposal
- Progress Monitoring and Verification
- Maintaining Comprehensive Records
- Reporting to Authorities
- On-site Safety Oversight

2. Reference to the Progress Made till 11/01/2026

The activities carried out during 12/09/2025 to 11/01/2026 are as follows:

- A joint preliminary site visit was conducted on September 12, 2025, involving GPCB, GIDC, lifting agencies, and other stakeholders to survey the site, confirm readiness, finalize operational logistics, and clarify compliance requirements for the safe removal and disposal of hazardous waste.
- Lifting operations commenced on September 20, 2025, after necessary arrangements were confirmed to be in place.
- Meetings conducted On-site/ Online vide dated 26/09/2025, 16/10/2025, 15/11/2025 and 17/11/2025 03/01/2026, review the progress of lifting activities and discuss future planning at RO-GPCB, Bharuch and site Eco waste management side respectively.
- Total quantity of Hazardous waste lifted for pre-processing and incineration till 11/01/2026 was 3162.210 MT including loose solids and Drums.

3. Waste Lifting Summary (11th January 2026 - 12th February 2026)**Hazardous waste for Pre-Processing**

- Analysis Report Submitted – Yes
- Waste Sent for Pre-Processing – 84.590 MT
- Waste Sent for Incineration – 23.890
- Total Nos. of Drums Lifted – 0.0 Nos.



➤ Total Nos of IBC Lifted – 20.0 Nos.

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code	Pre-lift Sampling Date	Analysis Date
1.	29/01/2026	M/s. Banas	1,515	113	Pre- Processing	Loose	36.1	26/01/2026	26/01/2026
2.	29/01/2026	M/s. Banas	1,945	114	Pre- Processing	Loose	36.1	26/01/2026	26/01/2026
3.	05/02/2026	M/s. Banas	26,275	115	Pre- Processing	Loose	36.1	26/12/2025	26/12/2025
4.	05/02/2026	M/s. Banas	9,740	116	Pre- Processing	Loose	36.1	26/12/2025	26/12/2025
5.	06/02/2026	M/s. Banas	14,525	117	Pre- Processing	Loose	36.1	26/12/2025	26/12/2025
6.	08/02/2026	M/s. Banas	15,440	118	Pre- Processing	Loose	36.1	26/12/2025	26/12/2025
7.	09/02/2026	M/s. Banas	15,150	119	Pre- Processing	Loose	36.1	26/12/2025	26/12/2025
Total			84,590						

Hazardous waste sent for Incineration

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code
1.	20/01/2026	M/S. BEIL	12,210	10887	Incineration	IBC	36.1
2.	10/02/2026	M/s. BEIL	11,680	10888	Incineration	IBC	36.1
Total			23,890				

Note: The hazardous waste lifted by M/s. BEIL for incineration which has been rejected by M/s. Anas Green and M/s. Banas, based on analysis and found not suitable for pre-processing.

Cumulative till 11/02/2026

Duration	Qty. lifted (MT)	Cumulative Qty. (MT)
20/09/2025 to 11/10/2025	1283.255	1283.255
12/10/2025 to 11/11/2025	971.815	2255.07
12/11/2025 to 11/12/2025	142.170	2397.240
12/12/2025 to 11/01/2026	764.970	3162.210
12/01/2026 to 11/02/2026	108.480	3270.690

4. Safety & Training

- No
- Emergency Equipment Status:

Sr. No.	Equipment	Status
1.	Fire Hydrant	Yes
2.	Ambulance	Yes
3.	Spark Arrestor	Yes
4.	Antidote Kits	Yes
5.	PPEs to workers	Yes

➤ Accident/Near Misses Reported: No

5. Environmental Safeguards

- Measures for Spillage/Leakage Control : Fly Ash, Saw Dust Available
- Dust/Emission Control Measures in Place: No
- Leachate/Secondary Pollution Observed: Yes, Details along with corrective actions for the same is as follows:

Sr. No.	Details	Corrective Action
1.	Leachate Clearance of the room adjacent to the storage shed.	Leachate Clearance of the room adjacent to the storage shed has been completed on 9 th February 2026
2.	Solid waste lifting from the underground RCC tank.	Solid Waste lifting from the underground RCC tank has been completed on 5 th February 2026



3.	Agencies have been instructed to commence remaining clearance activities which include lifting of remaining waste and floor cleaning.	On-going work of the residual waste stuck on the RCC floor.
4.	Lifting agencies are instructed to lift/shift the damaged drums which are located on the floor of the industry premises.	All Damage drums are lifted from the floor of the industry premises.

Additional Notes / Suggestions

- Continuous on-site safety compliance and worker welfare monitoring.
- During the initial visit on 20/09/2025, Shree Khodiyar Weighbridge, Palej, was designated for waste weighing and documentation. However, due to a technical error at that facility on 20/01/2026, vehicle GJ06BV7315 (carrying IBC waste) was weighed at an alternative Weighbridge, Patel Weighbridge, Palej
- Details of the Meeting Conducted during the month:

6th February 2026 (Online): A meeting conducted to review the progress to date and discuss how to accelerate the floor cleaning activity and tank bottom cleaning activity, also progress and planning for final closing phase of waste clearance. Key points discussed during the meetings are as follows:

A) Floor Cleaning Status

- **Progress Overview:** The committee confirmed that the majority of the waste has been successfully lifted. The underground tank clearance has been completed by the Banas Team utilizing a JCB.
- **Methodology Discussion:**
 - Shree K. N. Vaghmashi (RO, GPCB-Bharuch) suggested initiating thorough floor sweeping.
 - Dr. K. D. Yadav advised that following the complete sweeping, floor washing must be performed using water. He further emphasized the requirement to sample the generated wash water for analysis.
- **Challenges & Manpower:**
 - Shree Parmit Chaudhry reported that residual waste is stuck to the floor, necessitating manual clearance/sweeping rather than just mechanical clearing.
 - He requested support from other agencies for additional manpower to accelerate the manual cleaning process.

B) HDPE Tank Clearance

- **Current Status:** Shree Aalok Patel provided a status update regarding the removal of solid/semisolid waste from the tank bottoms.
- **Timeline:** Based on the review, Shree K. N. Vaghmashi suggested continuing the on-site cleaning of the remaining bottom waste from HDPE tanks. Mr. Aalok Patel estimated this activity will take approximately 7 days.

C) Contaminated Soil Estimation

- **Issue:** The discussion took place regarding the contaminated soil near the tank farm area.
- **Disposal Route:** It was noted that this soil is classified as Land fillable Waste.
- **Strategy:** As the current project activity is limited to waste disposal via the Pre-processing and Incineration route, a separate assessment is required for the soil.
- **Resolution:** The sampling of the contaminated area has been performed by SVNIT, it was resolved to first assess the level of contamination and the total surface area affected. This data will be used to estimate the quantity of contaminated soil before finalizing the disposal plan.

However, lifting of semi-solid waste from the bottom of the HDPE tank is underway via bottom manhole.

February 11th, 2026: A meeting at site was held, with all agencies involved in the lifting activity. The purpose was to decide and finalize floor cleaning methodology and planning for the final closing phase of waste clearance. Key points discussed during the meetings are as follows:



A) Site Inspection

The committee conducted a detailed inspection of the entire site to review work progress and confirmed that the majority of the waste from the RCC floor has been successfully removed. Residual waste layers remain adhered to the floor surface.

B) Demonstration of Water Jet Cleaning

As discussed during the online meeting dated 6th February 2026, a demonstration of high-pressure water jet cleaning was conducted. The water jet was able to remove the adhered waste layer. However, concern was raised regarding potential damage to the RCC concrete floor due to high pressure application.

C) Trial of Caustic Solution Application

It was decided to spread a caustic solution on the floor prior to jet cleaning to soften/weaken the residual waste layer. The solution was found effective in softening the waste, allowing manual tools to be used effectively for removal. The inherent risk of RCC surface damage from excessive jet pressure was noted.

D) Finalized SOP for Floor Cleaning

1. Preparation of caustic solution.
2. Spreading of caustic solution on the floor and allowing it to remain for 15–20 minutes to soften the residual waste.
3. Manual removal of softened waste using appropriate sharp tools.
4. Application of high pressure water jet cleaning (if required) after completion of manual scraping.

E) Resource Deployment & Responsibilities

M/s. ANAS Green Environment Pvt. Ltd. and M/s. BANAS Waste Management LLP will each deploy 5 personnel from 12 February 2026 for the said task.

Bottom manholes of the remaining storage tanks were inspected by M/s. BEIL by keeping all safety measure, the findings are as below:

Sr. No.	Tank No.	Current Status
1.	01, 04 ,05 and 14	Semi-Solid Material at bottom. Sludge clearance activity from the tank bottom is going on.
2.	02,03,06 to 13 and 15 to 27	Bottom sludge cleaning activity is completed and tanks are Empty

6. Photographs

Waste Transfer from bottom of HDPE Tank to IBC



Semi-Solid transfer to IBC

PATEL WEIGHBRIDGE
 PATIL MULPADE & CO.
 PALEJ, BHEEM
 IN RAJASTHAN

WEIGHMENT SLIP

PRINT DATE TIME 2021/07/11 11:43 AM

VEHICLE NO. : GJ08BV7315

MATERIAL

TEN TYPE : 6.000

	DATE	TIME
GROSS WEIGHT	19210 Kg	2021/07/11 11:33:31
TARE WEIGHT	7000 Kg	2021/07/11 11:34:31
NET WEIGHT	12210 Kg	Charge No. 80

Remarks :
 1. Gross weight of the material
 2. Tare weight of the material
 3. Net weight of the material

Operator Sign

Weight slip of other weighing bridge



Underground Tank Cleaning Done



Beside room before cleaning



Beside room after cleaning

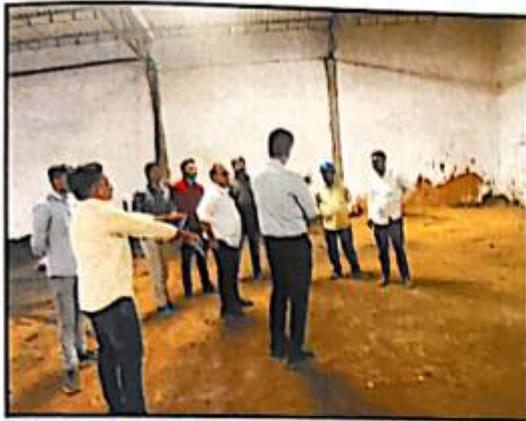


Online Meeting



Online Meeting

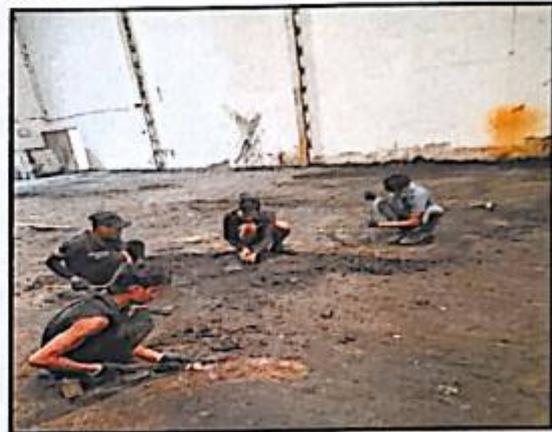




Site visit with all Agencies



Trial of Pressure jet spray for floor cleaning



On-going floor cleaning

Submitted by,

Schedule – 1 Environment Auditor,
TIFAC-CORE in Environmental Engineering, SCET

For TIFAC-CORE-SCET

H. S. J.
Prof. Hemali Jardosh
Environmental Engineer



Anand P. Upadhyay
Prof. Anand P. Upadhyay
Chemical Engineer &
HOD, TIFAC-CORE-SCET

Dr. Juned Miyajan
Dr. Juned Miyajan
Chemist

No. TIFAC-CORE-SCET/24/2026

Date: 23/02/26
Place: Surat

Waste Lifting Activity Report

Duration: 16/02/2026 to 21/02/2026

Location: Eco Waste Management, Plot Nos. 201-204, GIDC Palej, District-Bharuch

I. Waste Lifting Summary

- i. Waste Sent for Pre-Processing - 0.0 MT
- ii. Waste Sent for Incineration - 13.255MT
- iii. Total Nos. of Drums lifted - 0.0 Nos.
- iv. IBC tanks lifted - 10 Nos.

No waste has been lifted for pre-processing during the aforementioned period as pre-processing facility personnel were involved in manually scrapping the concrete floor area under the shade.

Sr. No	Date	Agency Name	Qty. Lifted (MT)	Manifest No	Type of Waste	Storage Condition	Cat. code	Pre-lift Sampling Date	Analysis Date
Waste sent for Incineration									
2.	19/02/2026	M/s. BCL	13.255	10839	Incineration	IBC	36.1	-	-
Total Incineration			13.255						

Cumulative

Duration	Qty. lifted (MT)	Cumulative Qty. (MT)
20/09/2025 to 27/09/2025	840.20	840.20
29/09/2025 to 04/10/2025	244.83	1085.03
06/10/2025 to 11/10/2025	198.225	1283.255
13/10/2025 to 25/10/2025	373.275	1656.53
27/10/2025 to 01/11/2025	281.26	1937.79
03/11/2025 to 08/11/2025	275.265	2213.055
10/11/2025 to 15/11/2025	42.015	2255.07
17/11/2025 to 22/11/2025	101.425	2356.495
24/11/2025 to 29/11/2025	8.300	2364.795
01/12/2025 to 06/12/2025	18.310	2383.105
08/12/2025 to 13/12/2025	14.135	2397.240
15/12/2025 to 21/12/2025	355.460	2752.700
22/12/2025 to 28/12/2025	165.480	2918.180
29/12/2025 to 04/01/2026	198.190	3116.370
05/01/2026 to 10/01/2026	45.840	3162.210
12/01/2026 to 17/01/2026	0.0	3162.210
19/01/2026 to 24/01/2026	12.210	3174.42
26/01/2026 to 31/01/2026	3.460	3177.880
02/02/2026 to 08/02/2026	65.980	3243.860
09/02/2026 to 15/02/2026	26.830	3270.690
16/02/2026 to 21/02/2026	13.255	3283.945



2. Safety & Training

Training Conducted: No

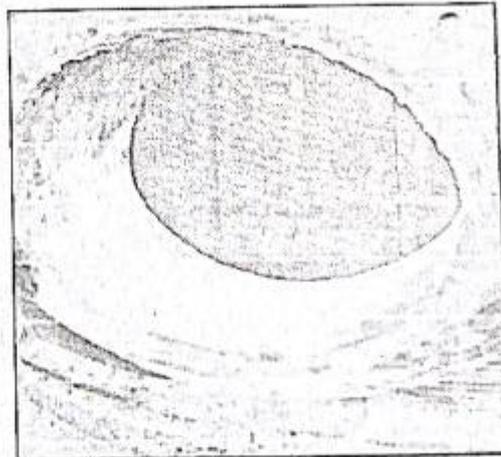
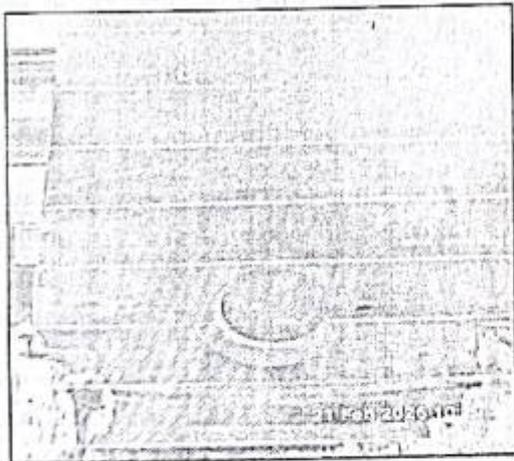
Emergency Equipment Status (Fire Hydrant, Ambulance, Spark Arrestor, Antidote Kits). OK

Safety measures:

Fire Hydrant	Yes
Ambulance	Yes
Spark Arrestor	Yes
Antidote Kits	Yes
PPEs to workers	Yes
Incidents / Near Misses Reported	No

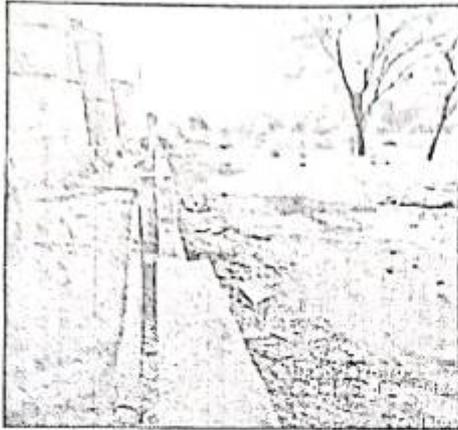
3. Environmental Safeguards

- Measures for Spillage/Leakage Control : Fly Ash, Saw Dust Available
- Dust/Emission Control Measures in Place: No
- Leachate/Secondary Pollution Observed: No
- **Additional Notes / Suggestions**
- Agencies have been started the floor cleaning activity.
- On-site cleaning of all the HDPE tanks has been completed. 10 IBCs containing bottom waste are yet to be lifted by BEIL.

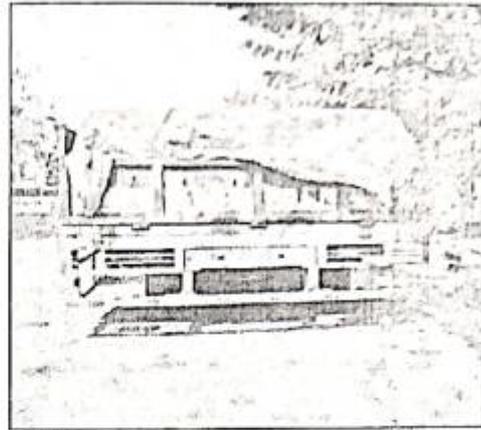
4. Photographs

Tank No. 14 Cleaning Done





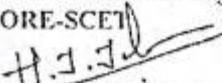
Tank farm area



Transportation of IBC

Submitted by,

Schedule - I Environment Auditor,
TIFAC-CORE in Environmental Engineering, SCET
For TIFAC-CORE-SCET


Prof. Hemali Jardosh
Environment Engineer


Dr. Juned Miyajan
Chemist


Prof. Anand P. Upadhyay
Chemical Engineer & HOD,
TIFAC-CORE-SCET

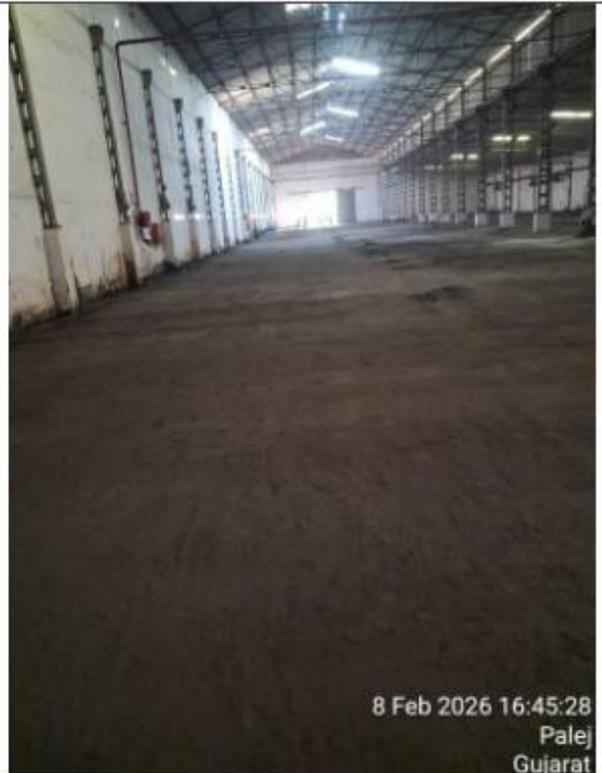
No. TIFAC-CORE-SCET/272026

Date: 24/02/26





Before Lifting



After Lifting



Before Lifting



After Lifting



Before Lifting the damage drums



After lifting the damage drums



Dyke wall filled with leachate



After Dyke Wall Cleaning



Semi-solid material at bottom



Empty Bottom HDPE Tank



Beside room before cleaning



Beside room after cleaning



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GUJARAT POLLUTION CONTROL BOARD

Regional Office, Bharuch

C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.

Phone: 02642- 246 333, E mail ID : ro-gpcb-bhar@gujarat.gov.in

No.GPCB/RO-Bharuch/ID- 86796/ 8363 /2026

By-Speed Post
Date: 25/02/2026

To,
Mr. Mahammad Hanif Kadari (Lessor)
B-302, Sonia Apartment,
Buddhagully, Nr. Bhatwadi
Andheri west,
Mumbai-400061

Subject: Intimation regarding payment towards cost of work executed for removal of hazardous waste from Plots No. 201–204, *M/s. Eco Waste Management*, Palej Industrial Estate, in compliance with orders of Hon'ble NGT in O.A. No. 33/2025 (WZ) and E.A. No. 05/2025 (WZ).

- Reference:** (1). Direction under section 5 of the Environment (Protection) Act, 1986 dated 03/06/2024, Legal Notice order no. GPCB/HZ-GEN-740(1)/ID-86796/819052 on dated.12/08/2024 and other several correspondences.
- (2). Orders of Hon'ble NGT (WZ), Pune in O.A. No.33/2025 and E.A. No. 05/2025 dated 03/04/2025 and 29/08/2025
- (3). HO approval vide letter no. GPCB/HAZ-GEN-740(2)/ID-86796/877564/2025 on dated.16/10/2025.
- (4) This office vide letter no.1 GPCB/RO/Bharuch/ ID-86796/8049-8050/2025 on dated.17/10/2025.
- (5). This office vide letter no.2 GPCB/RO/Bharuch/ ID-86796/8054-8055/2025 on dated.07/11/2025.
- (6). This office vide letter no.3 GPCB/RO/Bharuch/ ID-86796/8119-8120/2025 on dated.17/11/2025.
- (7). This office vide letter no.4 GPCB/RO/Bharuch/ ID-86796/8167-8166/2025 on dated.03/12/2025.
- (8). This office vide letter no.5 GPCB/RO/Bharuch/ ID-86796/8188-8190/2025 on dated.16/12/2025.

In continuation to the above references and in compliance with the directions of the Hon'ble National Green Tribunal in O.A. No. 33/2025 (WZ) and E.A. No. 05/2025 (WZ), it is stated that you, being the responsible occupier of *M/s. Eco Waste Management*, had abandoned the premises at Plots No. 201 to 204, Palej Industrial Estate, leaving behind a substantial quantity of hazardous waste in an orphaned condition, posing potential risk to environment and public health.

You leased the premises for operating the unit and. You have submitted undertaking dated 04/12/2021 which has clause of "both lessor and lessee accepted joint responsibility for any future environmental damage. Occupier Mr. Shreevangala Vijay Bhaskar Reddy has not paid actual amount for the disposal waste to the board. Therefore, the liability lies with you, making you equally responsible for any breach of environmental laws

In pursuance of the directions of the Hon'ble Tribunal, the Gujarat Pollution Control Board (GPCB) is carrying out the work of clearance and environmentally sound disposal of the said hazardous waste through identified authorized agencies, under the supervision of the Schedule-I auditor, TIFAC-CORE-SCET.



Earlier this office has intimated vide letter as mentioned you with reference no. (4), (5), (6), (7) and (8) above for payment, of the actual cost of the work for disposed of hazardous waste, which was laying at your premises but you have not paid yet the amount of the same. As on date 21/02/2026, cumulative total quantity of 3283.945, (3060.065 MT Waste for pre-processing & 223.88 MT incineration quantity) of hazardous waste has been cleared by these identified authorized agencies for its final disposal through pre-processing and incineration. The work executed till date is valued at ₹ 10,82,20,560 (Rupees ten crore eighty-two lakh twenty thousand five hundred sixty only) + 10,62,000 (Supervision cost) (Four lakh twenty-four thousand eight hundred) hence total amount Rs.10,92,82,560 is levied. This amount represents the cost of work executed by authorized agencies and is yet to be paid.

Accordingly, you, being the responsible occupier, are hereby directed to remit the aforesaid amount of Rs.10,92,82,560 towards the cost of clearance, lifting, transportation, and disposal of hazardous waste, within 07 (seven) days from the date of this letter, into the following account:

Account details	
Name	Gujarat Pollution Control Board
Bank name	State bank of India
Branch	1 st floor, Zonal office Sector, 10 B, Gandhinagar, Dist. Gandhinagar Gujarat, 382010
Account No.	10325062238
IFSC Code	SBIN0001355

This letter issued after approval of the competent authority.

For & on behalf of
GUJARAT POLLUTION CONTROL BOARD

bue
K.N. Vaghamshi
Regional officer, Bharuch

670

Copy to:

- (1) Member secretary, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector-10A, Gandhinagar For Information please
- (2) Collector and District Magistrate, District emergency operation center Kanbivaga, B/h. District treasury office Bharuch..... For information and necessary action please
- (3) Unit Head, Bharuch, Gujarat Pollution Control Board Paryavaran Bhavan, Sector-10A, GandhinagarFor information and necessary action please
- (4) Hazardous Waste Unit, Gujarat Pollution Control Board Paryavaran Bhavan, Sector-10A, Gandhinagar For information and necessary action please
- (5) Police officer, Palej Police station, Palej Bharuch..... requested to take necessary actions w.r.t. FIR filed against Wangla Vijay Bhaskar Reddy (M/s. Eco Waste Management) and Mohammad Hanif Qadri has been lodged at Palej police station on 16/10/2024 (FIR No.1199039240529))
- (6) Regional Manager, Gujarat industrial development corporation, Plot no.624/B, Administrative complex, Walia road, Ankleshwar, Bharuch..... For information and requested not transfer this property along above plot no.201 to 204, Palej, Bharuch industrial Estate without Encumbrance Certificate (EC) of GPCB.



GUJARAT POLLUTION CONTROL BOARD

Regional Office, Bharuch

C-1/119/3, GIDC Phase-2, Narmadanagar, Bharuch – 392 015.

Phone: 02642- 246 333, E mail ID : ro-gpcb-bhar@gujarat.gov.in

By-Speed Post

Date:25/02/2026

No.GPCB/RO-Bharuch/ID-86796/8362 /2026

Mr. Shreevangala Vijay Bhaskar Reddy

(C/o M/s. Eco waste management)

2nd Floor, Anitha Enclave,

Bh. Southern Spice restaurant

Road no.10, jubilee Hills,

Hydrabad-50003

Subject: Intimation regarding payment towards cost of work executed for removal of hazardous waste from Plots No. 201–204, *M/s. Eco Waste Management*, Palej Industrial Estate, in compliance with orders of Hon'ble NGT in O.A. No. 33/2025 (WZ) and E.A. No. 05/2025 (WZ).

- Reference:** (1). Direction under section 5 of the Environment (Protection) Act, 1986 dated 03/06/2024, Legal Notice order no. GPCB/IIZ-GEN-740(1)/ID-86796/819052 on dated.12/08/2024 and other several correspondences.
- (2). Orders of Hon'ble NGT (WZ), Pune in O.A. No.33/2025 and E.A. No. 05/2025 dated 03/04/2025 and 29/08/2025
- (3). HO approval vide letter no. GPCB/HAZ-GEN-740(2)/ID-86796/877564/2025 on dated.16/10/2025.
- (4) This office vide letter no.1 GPCB/RO/Bharuch/ ID-86796/8049-8050/2025 on dated.17/10/2025.
- (5). This office vide letter no.2 GPCB/RO/Bharuch/ ID-86796/8054-8055/2025 on dated.07/11/2025.
- (6). This office vide letter no.3 GPCB/RO/Bharuch/ ID-86796/8119-8120/2025 on dated.17/11/2025.
- (7). This office vide letter no.4 GPCB/RO/Bharuch/ ID-86796/8167-8166/2025 on dated.03/12/2025.
- (8). This office vide letter no.5 GPCB/RO/Bharuch/ ID-86796/8188-8190/2025 on dated.16/12/2025.

In continuation to the above references and in compliance with the directions of the Hon'ble National Green Tribunal in O.A. No. 33/2025 (WZ) and E.A. No. 05/2025 (WZ), it is stated that you, being the responsible occupier of *M/s. Eco Waste Management*, had abandoned the premises at Plots No. 201 to 204, Palej Industrial Estate, leaving behind a substantial quantity of hazardous waste in an orphaned condition, posing potential risk to environment and public health.

In pursuance of the directions of the Hon'ble Tribunal, the Gujarat Pollution Control Board (GPCB) is carrying out the work of clearance and environmentally sound disposal of the said hazardous waste through identified authorized agencies, under the supervision of the Schedule-I auditor, TIFAC-CORE-SCET.

Earlier this office has intimated vide letter as mentioned you with reference no. (4), (5), (6), (7) and (8) above for payment, of the actual cost of the work for disposed of hazardous waste, which was laying at your premises but you have not paid yet the amount of the same. As on date 21/02/2026,

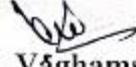
cumulative total quantity of 3283.945, (3060.065 MT Waste for pre-processing & 223.88 MT incineration quantity) of hazardous waste has been cleared by these identified authorized agencies for its final disposal through pre-processing and incineration. The work executed till date is valued at ₹ 10,82,20,560 (Rupees ten crore eighty-two lakh twenty thousand five hundred sixty only) + 10,62,000 (Supervision cost) (Four lakh twenty-four thousand eight hundred) hence total amount Rs.10,92,82,560 is levied. This amount represents the cost of work executed by authorized agencies and is yet to be paid.

Accordingly, you, being the responsible occupier, are hereby directed to remit the aforesaid amount of Rs.10,92,82,560 towards the cost of clearance, lifting, transportation, and disposal of hazardous waste, within 07 (seven) days from the date of this letter, into the following account:

Account details	
Name	Gujarat Pollution Control Board
Bank name	State bank of India
Branch	1 st floor, Zonal office Sector, 10 B, Gandhinagar, Dist. Gandhinagar Gujarat, 382010
Account No.	10325062238
IFSC Code	SBIN0001355

This letter issued after approval of the competent authority.

For & on behalf of
GUJARAT POLLUTION CONTROL BOARD


K.N. Vaghamsi
Regional officer, Bharuch

Copy to:

- (1) Member secretary, Gujarat Pollution Control Board, Paryavaran Bhavan, Sector-10A, Gandhinagar For Information please
- (2) Collector and District Magistrate, District emergency operation center Kanbivaga, B/h. District treasury office, Bharuch..... For information and necessary action please
- (3) Unit Head, Bharuch, Gujarat Pollution Control Board Paryavaran Bhavan, Sector-10A, GandhinagarFor information and necessary action please
- (4) Hazardous Waste Unit, Gujarat Pollution Control Board Paryavaran Bhavan, Sector-10A, Gandhinagar For information and necessary action please
- (5) Police officer, Palej Police station, Palej Bharuch..... requested to take necessary actions w.r.t. FIR filed against Wangla Vijay Bhaskar Reddy (M/s. Eco Waste Management) and Mohammad Hanif Qadri has been lodged at Palej police station on 16/10/2024 (FIR No.1199039240529))
- (6) Regional Manager, Gujarat industrial development corporation, Plot no.624/B, Administrative complex, Walia road, Ankleshwar, Bharuch..... For information and requested not transfer this property along above plot no.201 to 204, Palej, Bharuch industrial Estate without Encumbrance Certificate (EC) of GPCB.